

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE)
AT CHENNAI**

APPEAL No. 58 OF 2021

Between
Prince,
S/o. Durairaj Jesubatham,

... Appellant

And

Member Secretary.
State Level Environment Impact Assessment Authority,
Tamil Nadu and two others.

.. . Respondents

INDEX TO TYPED SET NO.1

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1.	Form-1M,Form-1,Pre-Feasibility Report,etc., filed by the 3 rd Respondent(Project proponent)	1-88

It is certified that the above typed set of papers are true copies of the originals.

Dated at Chennai, on this the 11th day of January, 2023.

COUNSEL FOR THE THIRD RESPONDENT

**FORM-1, PFR & PROPOSED
TERMS OF REFERENCE**

**FOR
ROUGHSTONE, JELLY AND GRAVEL
QUARRY**

**OF
THIRU.S.RAJENDRAN**

SURVEY NO:191/1(P) AND 194/1(P) {New-194/1B (P)}

EXTENT- 4.98.56Ha

**VILLAGE- KASTHURIRENGAPURAM PART-II,
TALUK-THISAYANVILAI,
DISTRICT- TIRUNELVELI, STATE - TAMILNADU.**

CATEGORY- B2

FRESH LEASE

THIRU.S.RAJENDRAN

**S/O. SRIDHARAN,
NO.13-85/43, PATHITTA VILLAI,
CHITHARAL POST,
KANNIYAKUMARI DISTRICT.
PIN CODE-629 151.**

CREATIVE ENGINEERS & CONSULTANTS

NABET ACCREDITED, NABL ACCREDITED TESTING LABORATORY &

ISO 9001: 2015 CERTIFIED COMPANY

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Creating Possibilities

JULY-2019

S. Rajendran

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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B (P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

CHECKLIST FOR MINING OF MINERALS

S.NO	Particulars	Reply	Pg No									
1	Name of the Owner/Firm	Thiru.S.Rajendran	1									
2	Correspondence Address with pincode	S/o. Sridharan, No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District. Pin code- 629 151.	2									
3	Email address	kkmbbluemetal@gmail.com	2									
4	Mobile Number	9443450371	2									
5	Type of quarrying (Savudu/Rough stone/sand/Granite)	12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock 15,270m ³ of Gravel formation for the period of five years.	1									
6	S.F.No of the quarry site with area break-up	191/1(P) and 194/1(P) {New-194/1B(P)}, Total extent: 4.98.56Ha	1									
7	Village , Town Panchayat/panchayat Union in which situated	Kasthuriengapuram Part-II village	1									
8	Taluk in which situated	Thisayanvilai	1									
9	District in which situated	Tirunelveli	1									
10	Extent of quarry (in Ha)	4.98.56Ha	1									
11	New or existing quarry	Fresh lease	1									
12	If in case of existing Rough stone/Blue Metal. Granite quarry, the length, width and depth to which quarrying has already been done (below the Ground level/above the ground level)	Fresh lease. There are 2 pits quarried in earlier lease operation and the existing pit dimensions are given below. <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>L</th> <th>W</th> <th>D</th> </tr> </thead> <tbody> <tr> <td>137</td> <td>30</td> <td>12m</td> </tr> <tr> <td>175</td> <td>135</td> <td>14m</td> </tr> </tbody> </table>	L	W	D	137	30	12m	175	135	14m	1
L	W	D										
137	30	12m										
175	135	14m										
13	If quarrying had been done above the ground level, the height of quarrying already done	This is a fresh lease. Details of previous working are given above.	1									



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C-1

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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

S.NO	Particulars	Reply	Pg No																												
14	Name of the owner who had earlier undertaken the quarrying & a copy of mining lease issued with date, if he is different from the present applicant	Not Applicable	2																												
15	Proof of land ownership. If owned patta copy. If not own patta land agreement/ lease copy entered with the owner (to be enclosed) details.	It is patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, (Annexure no.IV & VII of mine plan report).	1																												
16	Period of quarrying proposed	5 years	1																												
17	Production (Quantity in m3)	<table border="1"> <thead> <tr> <th>YEAR</th> <th>PRODUCTION ROUGHSTONE (CUM.)</th> <th>PRODUCTION WEATHERED (CUM.)</th> <th>PRODUCTION GRAVEL (CUM.)</th> </tr> </thead> <tbody> <tr> <td>I</td> <td>242455</td> <td>56336</td> <td>15270</td> </tr> <tr> <td>II</td> <td>246500</td> <td></td> <td></td> </tr> <tr> <td>III</td> <td>247450</td> <td></td> <td></td> </tr> <tr> <td>IV</td> <td>247450</td> <td></td> <td></td> </tr> <tr> <td>V</td> <td>245350</td> <td></td> <td></td> </tr> <tr> <td>TOTAL</td> <td>1229205</td> <td>56336</td> <td>15270</td> </tr> </tbody> </table>	YEAR	PRODUCTION ROUGHSTONE (CUM.)	PRODUCTION WEATHERED (CUM.)	PRODUCTION GRAVEL (CUM.)	I	242455	56336	15270	II	246500			III	247450			IV	247450			V	245350			TOTAL	1229205	56336	15270	48
YEAR	PRODUCTION ROUGHSTONE (CUM.)	PRODUCTION WEATHERED (CUM.)	PRODUCTION GRAVEL (CUM.)																												
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V	245350																														
TOTAL	1229205	56336	15270																												
18	Method of mining (Manual or mechanized)	Opencast Semi mechanized mining	3																												
19	Top soil/Overburden in case of Rough stone/Blue Metal	The top overburden in the form of Gravel will be loaded into tipper and marketed to needy customers on payment of necessary Seigniorage Fees to Government. The excavated weathered rock mass & rough stone will be excavated and loaded into tipper to the needy buyers for producing crusher aggregates, M Sand.	48																												
20	Quantity of rejects in m3 in case of Granite Mining	Not applicable	7																												
21	Length, width & depth of the proposed quarry in meters	During the conceptual period, the length of the quarry is 315m, width is 136m and the ultimate depth is 65m Below ground level.	49																												



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

S.NO	Particulars	Reply	Pg No
22	Land use pattern for a radius of 1 km around the quarry site such as Agriculture, habitation etc.,	Enclosed in the mine plan plate no-1A	141
23	Details of other quarries for a radius of 1km around the quarry site	Details of other leases within 500m radius are given in Annexure-II of PFR	69
24	Aerial distance from periphery of the site to the nearest habitation structures, Temples etc.,	<p>Nearest village: Rammathapuram - 3.5Km (NE) Kasthuriengapuram – 4.5Km (NW) Sangannapuram – 2.0Km (SE) Parkkaneri West – 1.5Km (SW)</p> <p>Nearest Forests: Nil within 10km radius</p> <p>Nearest water body: is Nambiyar River which is located 2.0Km, Eastern side. The Bay of Bengal is the 4.0Km - Northeastern side. There is One seasonal odai is passing on the Southern side at a distance of 40m.</p> <p>Nearest Railway station:- Valliyur – 21.5Km (NW)</p>	54
25	Aerial distance to the inter-state borders, in case of Rough stone/Blue Metal/ Granite quarry of the proposed site is situated in the border taluk of the border district with neighboring states/Union Territories to be obtained from IRS, Anna University.	There is no interstate boundary in the 10km radius	12
26	In case of Rough stone/Blue Metals/Granite quarry no objection certificate from the concerned District Forest Officer/Wild life Warden regarding the location & activity with respect to Reserve Forest/Wild life sanctuaries/National parks/HACA /Western Ghats region if the quarry site is within 10 kms of	There are no declared biospheres, wild life sanctuaries, or tiger sanctuary or migrating corridor or Coastal zone in the core zone and 10 km buffer zone	13



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S.NO	Particulars	Reply	Pg No
	these areas.		
27	Aerial distance to the nearest eco-sensitive areas, CRZ, forests, Monuments etc., within 10 kms of these areas	Nearest Forests: Nil within 10km radius	12
28	Latitude & Longitude of all corners of the quarry site	Latitude: 08°16'19"N to 08°16'25"N Longitude: 77°46'47"E to 77°46'58"E	1
29	Topo sheet No,	58 H /11, 12, 15 & 16	36
30	Copy of explosive license and consent letter/agreement of competent licensed person who has agreed to handle explosive for the blasting, in case of Rough stone/Blue Metal /Granite quarry	Explosives license agreement copy is enclosed as (Annexure-V of the PFR).	76
31	Brief details of APC measures proposed to be implemented	Mitigative measures to be adopted for controlling air emission is detailed in Para 2.1 of Environmental status report	58
32	Mine closure plan to be furnished in Mining plan	Mine closure plan is included in mine plan.	109
33	Mining plan prepared by (Xerox copy of certificate to be attached)	The certificate is attached in the mine plan.	137
34	Precise area communication approved by the District Collector with date	Letter received from the District Collector Tirunelveli Vide Rc.No.M1/27169/2018, dated 08.04.2019. (Annexure-I of mine plan report)	111
35	Mining Plan approve by the Deputy/Assistant Director of the District with date	Mine plan for this project was approved by Deputy Director, Geology & Mining, Tirunelveli vide Rc.No.M1/27169/2018, dated 13.05.2019. (Annexure-2 of PFR)	65



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

S.NO	Particulars	Reply	Pg No
36	Water requirement: a) Drinking & domestic purposed (in KLD) b) Dust suppression (in KLD) c) Green belt (in KLD)	<u>Total water requirement is 3.5KLD</u> a)Drinking & Domestic purpose -1.0KLD b)Dust suppression -2.0KLD c)Greenbelt -0.5KLD	52
37	Source or water with details of permission obtained	Water will be obtained from outside agencies initially and later rain water harvested in the mine sump shall be used.	32
38	Ground water table:	The ground water table on the surface in this area is ranging from 73m to 70m BGL.	8
39	Project cost (excluding EMP cost)	Rs.99,04,240/-	62
40	EMP cost with break up details	Rs.5,10,000/- Break up is given in the PFR.	62
41	Disclosure by RQP	Enclosed in the mine plan.	137
42	Soft copy of the Form-I, Pre-feasibility Report & Mining plan in CD		150
43	Key map showing the approach roads the site to be attested by the deputy/Assistant director of Geology & mining of the concerned District	Enclosed in the mine plan plate no-1D	144
44	Village map with S.NO& salient features such as vegetation, habitations etc., for a radius of 500 mt. around the quarry site.	Village map is enclosed as Figure No.3 of the Pre-feasibility report.	39
45	If lakes, ponds, river, nallah, odai etc. are situated near the quarry site permission from the concerned PWD authorities for mining.	Enclosed in the mine plan plate no-1 A	141



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S.NO	Particulars	Reply	Pg No
46	Section map for mining to be attested by the deputy /Assistant director of Geology & mining of the concerned District	Geological Plan & Cross Section, Production Plan & Cross Section is Enclosed in the PFR Figure No:8 &9	45
47	Photograph of the proposed mining site with S.No and break- up details attested by VAO or a senior official	Enclosed as Figure-4 of the PFR, VAO Letter Enclosed as Annexure-III in PFR	71
48	Form -I to be signed by applicant	Form-I signed by the applicant has been enclosed.	27
49	Pre-feasibility report to be signed by both applicant & RQP	Pre-feasibility report signed by the applicant and RQP	63
50	First and last page and the page at which quantity of mining has been worked out to be signed by the Deputy /Assistant Director of Geology & Mining of the concerned District.	It is enclosed in the mine plan.	110
51	Affidavit from the applicant that child labour is not being employed in the mining activity	Enclosed as Annexure-IV of the PFR	73
52	Affidavit from the applicant regarding planting of trees around the quarry site in fulfillment of the green belt commitment furnished.	Enclosed as Annexure-IV of the PFR	73
53	Details (PoD) regarding communicating to the members of the committee.		



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S.NO	Particulars	Reply	Pg No
ADDITIONAL REQUIREMENTS IN CASE OF SAND MINING			
54	R.L upstream	Not applicable	
55	RL downstream		
56	Starting km ., in the river with reference to the proposed mining site		
57	Ending km., in the river with reference to the proposed mining site.		
58	Contour map showing structures 50mts., up & downstream of the quarry site		
59	Any shoals proposed? If yes, details		
60	Depth of sand available in quarry site and depth of mining proposed		
61	Key map showing the habitations, structures		
62	Key map showing the safety distance of 50 mts., between the boundary of the mining site and the banks to the river.		



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FORM-1M

S. Rajan

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FORM 1 M

Application for Mining of Minor Minerals
under Category "B2" for less than and equal to Five Hectare

Basic Information											
1	Name of the Mining Lease site	Rough Stone, Jelly And Gravel quarry of Thiru.S.Rajendran									
2	Location / Site	Survey No : 191/1(P) and 194/1(P) {New-194/1B(P)} Village : Kasthuriengapuram Part-II Taluk : Thisayanvilai District : Tirunelveli State : Tamilnadu									
3	Land use classification of the site	It is patta dry land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, (Annexure No: IV & VII of mine plan report)									
4	GPS Co- ordinates	Latitude: 08°16'19"N to 08°16'25"N Longitude: 77°46'47"E to 77°46'58"E									
5	Size of the Mining Lease (Hectare)	4.98.56 Ha									
6	Capacity of Mining Lease (TPA)	Overall production for 5 years is as follows: 12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock, 15,270m ³ of Gravel,									
7	Period of Mining Lease	5 years									
8	New or existing quarry	Fresh lease.									
9	If in case of existing Rough Stone / Blue Metal/ Granite quarry, etc., the Length, Width and Depth to which quarrying has already been done (below the ground level/ above the ground level)	There are 2 pits quarried in earlier lease operation and the existing pit dimensions are given below. <table border="1" style="margin-left: auto; margin-right: auto; border-collapse: collapse; text-align: center;"> <thead> <tr> <th>L</th> <th>W</th> <th>D</th> </tr> </thead> <tbody> <tr> <td>137</td> <td>30</td> <td>12m</td> </tr> <tr> <td>175</td> <td>135</td> <td>14m</td> </tr> </tbody> </table>	L	W	D	137	30	12m	175	135	14m
L	W	D									
137	30	12m									
175	135	14m									
10	If quarrying had been done below the ground level/ above the ground level, the height of quarrying already done.	New lease. Details of previous working are given in sl. No 9.									



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11	Ground water table in meter	70m to 73m BGL
12	Depth of mining	65m below ground level
13	Name of the owner who had earlier undertaken the quarrying & a copy of mining lease issued with date if he is different from the present applicant.	Not Applicable.
14	Proof of land ownership a) If owned patta copy. b) If not own patta land agreement / lease copy entered with the owner (to be enclosed Details)	It is patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, (Annexure-No. IV & VII of Mine plan).
15	Expected cost of the Project	Rs.99,04,240/-
16	Environment Management Plan cost:	Rs.5,10,000/-
17	Contact Information	Name : Thiru S.Rajendran Address: S/o. Sridharan, No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District. Pin code- 629 151. Mobile No: 9443450371. Email: kkmbluemetal@gmail.com
18	Approved Mining Plan/Scheme Approval details	Mine plan for this project was approved by Deputy Director, Geology & Mining, Tirunelveli vide Rc.No. M1/27169/2018, dated 13.05.2019. (Annexure-1 of PFR)
19	District Survey Report (DSR) is provided (Applicable in case of Minor minerals only)	District survey report for Rough stone, Jelly and gravel for Tirunelveli District as per S.O. 3611(E) dated 25.07.2018 authenticated by Collector and Deputy Director, Dept. of Geology & mining, Tirunelveli District.
20	CER Plan with proposed expenditure	Rs.25,000 per annum
21	Precise area communication approved by the competent Authority	Letter received from the District Collector Tirunelveli Vide Rc.No. M1/27169/2018, dated 08.04.2019. (Annexure-1 of PFR)
22	Mining plan approved by the competent authority	Mine plan for this project was approved by Deputy Director, Geology & Mining, Tirunelveli vide Rc.No.M1/27169/2018, dated 13.05.2019. (Annexure-1 of PFR)
23	Green Belt Area	0.68.16Ha



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24	VAO Certificate 300m Habitation	Enclosed as Annexure-III of PFR.
25	AD/DD Letter to 500m Radius list of quarry Details (Existing /Abandoned/Proposed)	Letter has been obtained from Deputy Director, Geology & Mining, Tirunelveli stating that there is existing/abandoned and proposed quarry located within 500m radius from this Rough stone, Jelly and gravel quarry. (Annexure-II of PFR)
Method of Working		
26	Category Type: a) Mechanize b) Semi- Mechanized c) Manual	a) Opencast Semi Mechanized Mining Method.
27	Construction and design of haul roads: a) Dimension as per the Statutory requirements which were followed or otherwise	Haul roads will be strictly maintained as per Metalliferous Mines Regulations, 1961 – Circular No DGMS (Tech) /Circular No.09 Dhanbad Dated 02.12.2008.
	b) Number of vehicles plying on the haul roads inside the mine and the approach road to the pit located outside the mine, if any	As per Approved Mining Plan anticipated vehicles plying on the main haul roads inside the mine and approach road is around 6 Tipper trips. Outside the mine, around 173 trips per day on an average.
	c) Are any measures taken to minimize fugitive dust generated from mine haul roads? Does it comply with the CPCB/ PCB Guidelines?	The following measures are proposed to minimize the fugitive dust emission in the haul roads: <ul style="list-style-type: none"> •Laying of haul roads as per the standards •Periodic water sprinkling on haul roads •Prohibiting overloading and over-speeding of mineral transportation vehicle. •Greenbelt will be developed all along the main haul road. The above measures comply with the CPCB/PCB guidelines.
	d) Is there a possibility that air pollutants emitted from the project area that do not comply with air quality standards as per CPCB/PCB?	No



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	Mechanized/ Semi –Mechanized Method of Mining?	Opencast Semi mechanized mining method will be followed.
	i. Number of Loading / excavating equipment's as per approved mining plan and capacity	As per the approved mining plan, 1 no of Excavator will be used.
	ii. Number of loading / Excavating equipment's actually being deployed and capacity	Not applicable.
	ii. Type and number of transporting equipment's	As per the approved mining plan, 6 tippers of 10T capacity will be utilized.
	iii. Capacity and number of trucks used as per approved mining plan	As per the approved mining plan, 6 tippers of 10T capacity will be utilized.
	iv. Capacity and number of trucks used actually in the mine	Not applicable
28.	iv. Does the deployment of loading equipment's (excavators) and trucks fulfil the statutory requirement as per MMR 1961 with respect to the site conditions?	The machineries will be deployed as per Approved Mining Plan and after obtaining 106 (2) (b) HEMM operating permission from DGMS as per MMR, 1961.
	v. Number and capacity of loading equipment's and trucks used not in line with approved mining plan.	None. Since it is a proposed project.
	vi. Impact of excess deployment of loading equipment's (excavators) and transporting equipment's on environment. a) Air pollutants b) Water Quality c) Land Quality d) Noise level	In this proposed project, no excess equipment's other than mentioned in the mine plan will be deployed.
	vii. Type of transporting system used a. Trucks b. Any other mode	The Mineral will be transported by trucks as per the Approved Mining Plan by roadways, there are good connectivity roads available from the quarry site to state highways and National Highway and no villages are enrooted.
29.	Method of rock breaking /Material preparation for the excavation	For drilling tractor mounted compressor will be used with jackhammers. Normally drill rods of 0.9m length and 1.5m length will be used in the quarry. For transportation 10 tons tippers will be used.
a	Methodology Adopted	The in-situ rock formation shall be broken into pieces of portable size by drilling and blasting using jack hammers and short



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	i. Drilling and blasting	holes blasting respectively.
	ii. Rock breakers	Rock breakers shall be deployed as per need.
	iii. Rippers	It is not proposed to deploy rippers.
	iv. Surface miners	It is not proposed to deploy surface miners
	v. Direct mucking by excavators	The boulders will be loaded by excavator
	vi. Manual means	No manual mining proposed
	vii. Any other method or combination of above	No new combination is proposed.
	In case of drilling and blasting method	
	i. Type of blasting short hole or deep hole	Short hole blasting
	ii. Whether controlled blasting technique adopted? If yes specify the technique with details of study year of study	During blasting, controlled blasting with approved competent persons as per MMR, 1961 will be strictly followed. Well-designed blast by effective stemming and use of delay detonators will be done.
	iii. Impact due to blasting defined as per the studies if any carried out previously as indicated.	Blasting activities shall be strictly carried out under the guidance of competent person employed as per MMR, 1961
b	iv. Dust pollution	The following control measures will be adopted: <ul style="list-style-type: none"> • Wet drilling procedure • Periodic water sprinkling • Proper blast design to avoid overcharging blast hole.
	v. Noise Level (dB(A))	At present the noise levels are within standards of residential area which is inferred from the baseline study carried out. The following control measures will be followed to mitigate effects: <ul style="list-style-type: none"> • Development of thick greenbelt around the quarrying area • Provision of PPEs like earplugs to workers exposed to noise prone areas • Conducting periodic medical examination of the workers.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

	vi. Ground vibration studies and fly rock projection.	Only small scale blasting is proposed & controlled blasting techniques will be adopted under the guidance of competent person employed as per MMR, 1961 to minimize the Ground Vibration and Fly Rock due to blasting activities.
c	Impact of preparation of ore and waste environment	Since systematic and scientific mining will be carried out, the anticipated impact on environment is minimal. Proposed mitigation measures as per EMP will be strictly implemented and Compliance Monitoring Reports shall be complied and submitted periodically for –
	i. Air pollution	i. Ambient Air Quality
	ii. Noise pollution	ii. Noise Quality
	iii. Water pollution	iii. Water Quality
	iv. Safety standard	Permission from DGMS as per MMR, 1961 shall be obtained & will provide all Personnel Protective Equipment's (PPE) to all workers employed in the quarry.
	v. Traffic density	The carrying capacity of the trucks will not be affected by the addition of the average 173 trips per day arising from this project.
	vi. Road condition (vulnerability)	Existing Road Conditions are in good standards and shall be maintained.
30	Construction and Design of Reject Dumps.	There is no reject dump proposed in this project.
	i. Place / Location	
	ii. Approach to Dump form the mine distance and safety standards	Not applicable
	iii. Area of extent occupied	Not applicable
	iv. Dimension of dump and no of Terrace with heights(benches)	Not applicable
v. Vegetation covered : If yes, specify the details of plants	Not applicable	



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

31	Construction and design of Waste dumps	
	i. Numbers and location of dumps as per approved Mining plan	There is no waste anticipated in this rough stone and gravel quarry operation since the entire mined out material will be utilised.
	ii. Specify whether reject dumps are located within or outside mining lease	Not applicable
	iii. Area occupied in excess of the approval mining plan.	Not applicable
	iv. Dimension of Terracing Lights, shapes, etc., Dumps as per approved mining plan	Not applicable
	v. Fresh / existing dimension height shape wide etc., of dumps in the mine	Not applicable
	vi. Volume/ Quality added to waste/Dump during the violated period.	Not applicable
	vii. Approach to the dump-Dimension Distance.	Not applicable
	viii. Number of and type of equipment deployed in dump	Not applicable
	ix. Provision of Garland drains around the dumps	Not applicable
	x. Any vegetation made on the slopes.	Not applicable
	xi. Provision of safety standards	Not applicable
xii. Impact of waste/Dumps on environment		
	<ul style="list-style-type: none"> • Air pollution • Water pollution • Dust pollution • Noise pollution 	There are no waste dumps proposed. Therefore, negative environmental impacts due to them will not arise.
32	Construction and Design of Ore and sub grade ore/mineral stacks.	
	i. Number and location of ore stacks	Entire excavated material will be dispatched and as such no stack is proposed.
	ii. Dimension of ore/sub grade stacks as per the approved mining plan	Not applicable



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iii. Volume/Quantity added during the violation period.	Not applicable
iv. Any screening plant or any other loading equipment engaged during the violated period.	Not applicable
v. Approach to ore/ sub grade stack – Distance hazards	Not applicable
vi. Safety standards adopted while operation	Not applicable
vii. Impact of are/ sub grade on environment <ul style="list-style-type: none"> • Air pollution • Water pollution • Dust pollution • Noise pollution 	Not applicable
Mine pit water	
i. Intersection of Ground water table specify the measures taken	The ultimate pit depth will be 65m below ground level. The ground water table from the surface in this area is ranging from 70m to 73m BGL Hence, ground water intersection in not envisaged.
ii. Ground water table as per hydro geological studies(Pumping test)	The groundwater table is ranging from 70m to 73m BGL.
iii. Provision of Garland drains around pit and dumps	Garland Drain will be constructed and connected to a settling tank at lower elevations or strategic locations to prevent soil erosion due to surface runoff during rainfall from outside the lease area and also to collect the storm water for various uses.
iv. Water pollution	Anticipated impacts on Water Environment are Domestic waste water discharge & siltation due to storm water run-off, which shall be addressed by adopting following control measures – <ul style="list-style-type: none"> • Construction of Garland Drain • Periodic Analysis of Mine Pit Water and Ground • Water Quality in the nearby villages • Domestic sewage from site & urinals/latrines provided within the lease area shall be discharged in septic tank followed by soak pits.

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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

	v. Management of mine water	The accumulated storm water in the mine pit will be utilized for dust suppression and green belt development within the quarry lease area.
	v. Ultimate pit limit w.r.t. Ground water intersection and management of drainage of ground water.	The ultimate pit depth will be 65m below ground level. The ground water table on the surface in this area is ranging from 70m to 73m BGL. Hence, ground water intersection in not envisaged.
34	Diversion of General drainage /river/ nallah course for mining	There is no drainage pattern / river / nallah passing through the proposed lease area therefore diversion of drainage pattern is not required. However, there is One seasonal odai passing on the Southern side at a distance of 40m. A safety barrier of 10m within the lease is left and as such the over safety distance of 50m is maintained.
35	Clearing of vegetation before the commencement of mining operation – Number of trees (Species wise)	The lease area is dry almost barren land free from major vegetation .
36	Man power a. Statutory management b. Regular(Non-Statutory manpower)	Total Manpower proposed - 24 a) Skilled - 10 b) Semi – skilled - 6 c) Unskilled - 8 Total - 24
37	Population (Nearby Habitation) i. Population/Significant population/Dense Population within the buffer Zone of 10kms	There are no habitations within the radius of 500m from the proposed quarrying site. Nearest village is Parkkaneri East 1.5Km southern side.
	ii. People displacement due to mining activities	It is a existing quarry applied for fresh lease, No houses / habitations within the lease applied area hence displacement due to mining activities will not arise.
	iii. Location/ Existence of habitation near the river or any other historical /sensitive/ forest distance	Nearest Habitation: Parkkaneri East,1.5Km Southern side. Nearest water body: is Nambiyar River which is located 2.0Km, Eastern side. The Bay of Bengal is the 4.0Km – Southeastern side. There is One seasonal odai is passing on the Southern side at a distance of 40m.



S. Resonance

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

		<p>Nearest Forest: There is no forest around 10Kms radius</p> <p>Historical Places: Nil within 10km radius</p>
	iv. Impact of mining on surrounding and habitation, air , water noise pollution	<p>Anticipated negative Environmental impacts are Increasing dust level and gaseous concentration in the Ambient Air, Increase in Ambient Noise Levels and Dust deposition on vegetation around the surrounding area, which can be controlled by strictly following the mitigation measures proposed in EMP.</p>
	v. Socio economic aspects of mining	<p>A positive impact is anticipated on Socio Economic Environment around the project site, like preference will be given for Local peoples for Employment and Secondary Employment opportunities are generated in field of Mineral Transport, Service Sector, Garages, Shop/ Canteen/ Restaurant etc.,</p>
38	Conceptual post mining land use / restoration	<p>After the completion of quarrying operation the quarried out land will be allowed to collect the rain water, which will enhance the water level of nearby areas. 4.28.40Ha of mined out area will be left as water body. 0.02.00Ha will be the mine roads and 0.68.16Ha will be covered with vegetation.</p>
39	Disaster management plan for the mine	<p>The Disaster Management Plan is prepared to ensure Safety of Life, Protection of Environment, Protection of Installations, Restoration of Production and Salvage Operations in this same order of priorities. For effective implementation of the Disaster Management Plan, it shall be widely circulated among all employees and shall provide personnel training through rehearsals/drills.</p>
40	Mine closure plan to be furnished in mining plan	<p>Yes, the Mine Closure Plan is prepared as a part of Mining Plan and is been Approved by Deputy Director, Department of Geology and Mining, Tirunelveli District.</p>



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ENVIRONMENTAL SENSITIVITY

S.No	Areas	Distance In Kilometer / Details (Aerial Distance from the Project site)
1	Distance of project site from nearest rail or road bridge over the concerned river rivulet nallah etc.,	There is an existing road from the area leads to Thiruvambalapuram – Ramankudi village road on Southern side of the area. The Nearest Railway line is Tirunelveli to Kanniyakumari line which is about 22.5Km on Western side of the area. No bridge within 10Km Radius
2	Distance from infrastructure facilities	
a	Railway line	Tirunelveli to Kanniyakumari, 22.5Km (W)
b	National highway	(NH-7) Salem – Kanniyakumari, 23.5Km (W)
c	State highway	(SH-176) Tuticorin – Kanniyakumari, 3.5Km (S)
d	Major district road	(NH-7) Salem – Kanniyakumari, 23.5Km (W)
e	Any other road	(SH-176) Tuticorin – Kanniyakumari, 3.5Km (S)
f	Electric transmission line pole or tower	There is no LT/HT power lines within a radius of 500m
g	Canal or check dam or reservoirs or lake or pond	Nearest water body: is Nambiyar River which is located 2.0Km, Eastern side. The Bay of Bengal is the 4.0Km – Northeastern side. There is One seasonal odai is passing on the Southern side at a distance of 40m.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

h	In-take for drinking water pump house	Nil within 10Km radius
i	Intake for irrigation canal pumps	Nil within 10Km radius
3	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	Nil within 10Km radius
4	Area which are important or sensitive for ecological reasons – wetlands, water courses or other water bodies, coastal zone, biospheres, mountains, forests	<p>Nearest water body: is Nambiyar River which is located 2.0Km, Eastern side.</p> <p>The Bay of Bengal is the 4.0Km – Northeastern side. There is One seasonal odai is passing on the Southern side at a distance of 40m.</p> <p>Major Forests:</p> <p>There is no forest around 10Kms radius</p>
5	Area used by protected, important or sensitive species of flora and fauna for breeding, nesting, foraging, resting, over wintering, migration	Nil within 10Km radius
6	Inland, coastal, marine or underground waters	Nil within 10Km radius
7	State, National boundaries	Nil within 10Km radius
8	Whether the project site attracts the HACA clearance? If so, also furnish the HACA clearance for the mining form the competent authority.	Nil within 10Km radius
9	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas	Nil within 10Km radius
10	Defense installations	Nil within 10Km radius
11	Densely populated or built-up area, distance from nearest human habitation	Nearest village is Parkkaneri East - 1.5km Southern side.



S. Prabhakaran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

12	Areas occupied by sensitive man-made land uses (hospitals, schools, places of worship, community facilities)	The area has infrastructural facilities like School, Hospital in Thisayanvilai which lies 10.5Km Northeastern side.
13	Areas containing important, high quality or scarce resources (ground water resources, surface resources, forestry, agriculture, fisheries, tourism, minerals)	No
14	Areas already subjected to pollution or environmental damage. (those where existing legal environmental standards are exceeded)	Nil within 10km radius
15.	Areas susceptible to natural hazard which could cause the project to present environmental problems (earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions)	Nil within 10km radius
16.	Is proposed mining site located over or near fissure/fracture for ground water recharge	No
17.	Whether the proposal involves approval or clearance under the following Regulations or Acts, namely:- a. The Forest (Conservation) Act, 1980; b. The Wildlife (Protection) Act, 1972; c. The Coastal Regulation Zone Notification, 2011. If yes, details of the same and their status to be given.	a) No forest land involved b) Not applicable c) Not applicable
18.	Forest land involved (hectares)	No forest land involved



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B (P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

19.	<p>Whether there is any litigation pending against the project and / or land in which the project is propose to be set up?</p> <p>a. Name of the court</p> <p>b. Case No.</p> <p>c. Orders or directions of the court, if any, and its relevance with the proposed project.</p>	<p>No litigation is pending against this project.</p>
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1. Signature of Project Proponent Along with name and address:

Thiru.S.Rajendran,
S/o. Sridharan,
No.13-85/43, Pathitta Villai,
Chitharal Post,
Kanniyakumari District.
Pin code- 629 151.

2. Signature of Qualified Person:

P.Giri,
EIA Coordinator
Creative Engineers & Consultants
NABET Approved, S.No 30 of List '1' ACO dated 10.06.2019
Chennai-600059.



S. Rajendran

FORM-1

S. Rajendran DR

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

APPENDIX I

(See paragraph – 6)

FORM I

(I) BASIC INFORMATION	
Name of the Project	Rough Stone, Jelly And Gravel Quarry of Thiru.S.Rajendran
S.No in the schedule	1(a)
Proposed capacity /area/length/tonnage to be handled /command area / lease area / Number of wells to be drilled	4.98.56 Ha
New/Expansion/modernization	New
Existing Capacity/Area	New lease
Category of the Project "A" or "B"	B2
Does it attract the general conditions?. If Yes, please specify	No
Does it attract the specific conditions? If Yes, please specify	No
Location Plot/Survey/Khasra No Village Tehsil District State	191/1(P) and 194/1(P) {New-194/1B(P)} Kasthuriengapuram Part-II Thisayanvilai Tirunelveli TamilNadu
Nearest Railway Station/Airport along with distances in Kms	Railway station: Valliyur, 21.5Km (NW) Airport: Tuticorin, 58.0 Km (NE)
Nearest Town, City, District Headquarters along with distances in Kms	Nearest Town Thisayanvilai, 10.5Km Nearest City Tirunelveli, 51.0Km Nearest District Tirunelveli, 51.0Km
Village panchayats, Zilla parishads, Municipal Corporation, local body (Complete postal address with telephone Nos to be given)	Village panchayat : Kasthuriengapuram Part-II
Name of the Applicant	Thiru.S.Rajendran,
Registered Address	S/o. Sridharan, No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District. Pin code– 629 151.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Address for Correspondence Name Designation(Owner/Partner/CEO) Address Pincode Email Telephone Number Fax Number	Thiru. S.Rajendran Owner S/o. Sridharan, No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District. Pin code– 629 151. Email:kkmbbluemetal@gmail.com M.No: 9443450371. Fax Number : -
Details of Alternatives Examined, if any. Locations of these sites should be shown on the toposheet	This being a site specific mining project, no alternative site examined.
Interlinked Projects	Nil
Whether separate application of the interlinked project has been submitted	Not applicable
If Yes, date of application	Not applicable
If No, reason	Not applicable
Whether the proposal requires approval/clearance, if Yes the details of the same should be given a) Forest Conservation Act – 1980? b) Wild life protection Act – 1972? c) CRZ Notification – 1991?	No forest land involved Not applicable Does not fall under CRZ category
Whether there is any Government order/ Policy relevant/relating to the site	There is no Government order/ Policy relevant / relating to the site
Forest area involved (Hectares)	No forest area is involved in the lease area
Whether there is any litigation pending against the project and/or on land in which the project is proposed to be set up? a) Name of the Court b) Case Number c) Orders / directions of the Court, If any and its relevance to the proposed project	There is no litigation pending against this project.



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(II) ACTIVITY

1. Construction operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies, etc.)

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of land use (with respect to local land use plan)	Yes	Within the lease area of 4.98.56Ha, there will be change in land use due to exploitation of rough stone, jelly and gravel construction of infrastructural facilities.
1.2	Clearance of existing land, vegetation and buildings?	No	The land is Patta land contains mined out void, barren & some bushes. There is no major vegetation or any buildings present. Hence, clearance will not be required.
1.3	Creation of new land uses?	Yes	Opencast semi mechanized mining using jackhammer drilling, blasting, excavation through excavator & mineral transport through tippers will be carried out. The top gravel is soft and can be directly excavated. The weathered rock, rough stone below will be blasted and then excavated
1.4	Pre-construction investigations e.g. bore holes, soil testing?	No	There will be no storage of material since the entire mined out material will be directly despatched to the customers / crusher.
1.5	Construction works?	Yes	Site services like office, stores, canteen, latrine and bath rooms, etc will be provided as per statutes.
1.6	Demolition works?	No	No demolition work is involved
1.7	Temporary sites used for construction works or housing of construction workers?	No	No temporary site for construction works is involved.
1.8	Above ground buildings, structures or earthworks including linear structures, cut and fill of excavations	No	There will be not any high rise building.
1.9	Underground works including mining or tunneling?	No	No underground working involved.
1.10	Reclamation works?	Yes	At the end of the conceptual period, the entire mined out area of 4.28.40Ha will be left as a water body, 0.02.00Ha will be mine road and 0.68.16Ha will be covered with plantation.
1.11	Dredging?	No	No dredging is involved



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1.12	Offshore structures?	No	No offshore structures utilized in this project
1.13	Production and manufacturing processes?	Yes	Rough Stone, Jelly and Gravel will be mined by opencast mechanized mining process. Mined out boulders will be dispatched to crusher located outside the lease area.
1.14	Facilities for storage of goods or materials?	No	The overburden in the form of gravel formation. The excavated Rough Stone, Jelly And Gravel will be directly loaded into tipper to the needy crushers/other buyers for road project and construction works for filling and leveling of low lying areas.
1.15	Facilities for treatment or disposal of solid waste or liquid effluents?	Yes	No solid waste is envisaged. Sewage generated from this project will be negligible. It will be passed in to septic tank with soak pits
1.16	Facilities for long term housing of operational workers?	No	No housing facility will be provided, as laborers from the nearby villages will be employed for the proposed mining operation.
1.17	New road, rail or sea traffic during construction or operation?	No	Existing approach road is adequate. Necessary strengthening of the same shall be carried out.
1.18	New road, rail, air waterborne or other transport infrastructure including new or altered routes and stations, ports, airports etc?	No	Not required.
1.19	Closure or diversion of existing transport routes or infrastructure leading to changes in traffic movements?	No	The proposed project will not cause any changes in the existing traffic movements.
1.20	New or diverted transmission lines or pipelines?	No	The project does not require new or diverted transmission lines or pipelines.
1.21	Impoundment, damming culverting, realignment or other changes to the hydrology of watercourses or aquifers?	No	The project does not involve impoundment, damming, culverting, realignment or other changes.
1.22	Stream crossings?	No	There is no drainage pattern passing through the proposed lease area therefore diversion of drainage pattern is not required. However, there is One seasonal odai passing on the Southern side at a distance of 40m. A safety barrier of 10m within the lease is left and as such the over safety distance of 50m is maintained.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

1.23	Abstraction or transfers of water from ground or surface water?	No	The total water requirement for this project is 3.5KLD which is needed for drinking water, dust suppression, greenbelt and domestic use. The water will be sourced from outside agencies Rain water harvested in the mine sump can also be used.
1.24	Changes in water bodies or the land surface affecting drainage or run-off?	No	No changes in water bodies or the land surface under this project
1.25	Transport of personnel or materials for construction, operation or decommissioning?	No	Since the manpower is less and mostly locals will be employed, and no big construction is involved, no major transport of personnel or materials for construction, operation or decommissioning is involved.
1.26	Long-term dismantling or decommissioning which could have an impact on the environment?	No	No dismantling or decommissioning is involved in this project.
1.27	Ongoing activity during decommissioning which could have an impact on the environment?	No	There will be no such activity which could have an impact on the environment.
1.28	Influx of people to an area in either temporarily or permanently?	No	Considering the small magnitude of the operation and employment of locals mainly no major influx of people will happen.
1.29	Introduction of alien species?	No	The project does not involve introduction of alien species.
1.30	Loss of native species or genetic diversity?	No	The project does not contribute to loss of any native species or loss of genetic diversity.
1.31	Any other actions?	No	Not envisaged.

2.Use of Natural resources for construction or operation of the Project (such as land, water, materials or energy, especially any resource which are non-renewable or in short supply):

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
2.1	Land especially undeveloped or agriculture land (ha)	No	The entire mine lease area is a Patta land mainly consisting of rocks and bushes.
2.2	Water (expected source & competing users unit: KLD)	Yes	The total water requirement for this project is 3.5KLD which is needed for drinking water, dust suppression, greenbelt and domestic use. The water will be sourced from outside agencies. Rain water harvested in the mine sump can also be used.
2.3	Minerals (MT)	Yes	<u>Mineable reserves:</u> Rough Stone - 12,29,205m ³ Weathered Rock - 56,336m ³ Gravel - 15,270m ³



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

2.4	Construction material – stone, aggregates, and / soil (expected source – MT)	No	Not applicable as no major construction is involved.
2.5	Forests and timber (source – MT)	No	Nil
2.6	Energy including electricity and fuels (source, competing users) Unit : fuel (MT), energy (MW)	Yes	No electricity needed for mining operation. The minimum power requirement for office, etc will be met from state grid.
2.7	Any other natural resources (use appropriate standard units)	No	None

3.Use, storage, transport, handling or production of substances or materials which could be harmful to human health or the environment or raise concerns about actual or perceived risks to human health

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
3.1	Use of substances or materials, which are hazardous (as per MSIHC ruled) to human health or the environment (flora, fauna and water supplies)	No	No hazardous substance is used in this project.
3.2	Changes in occurrence of disease or affect disease vectors (e.g. insect or water borne disease)	No	The project does not cause outbreak of harmful diseases.
3.3	Affect the welfare of people e.g. changing living condition?	Yes	The project will bestow direct employment 16 people. The proponent will implement good CSR and CER activities based on the needs of the people in the locality. Overall, the livelihood standards of the area will get improved.
3.4	Vulnerable groups of people who could be affected by the project e.g. hospital patients, children, the elderly etc.,	No	The project does not affect Vulnerable group like hospital patients, children etc.
3.5	Any other causes	No	No other causes are attributed to human health by this project activity.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

4. Production of solid waste during construction or operation or decommissioning (MT/month)

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
4.1	Spoil, overburden or mine wastes	No	There will be no generation of waste material since the entire mined out material will be utilized.
4.2	Municipal waste (domestic and or commercial wastes)	No	Not Applicable
4.3	Hazardous wastes (as per hazardous Waste Management Rules)	No	No hazardous waste is generated from the project
4.4	Other industrial process wastes	No	No industrial processes are involved in this project, thereby no such waste is generated.
4.5	Surplus product	No	No surplus product is envisaged from the project.
4.6	Sewage sludge or other sludge from effluent treatment	No	Sewage generated from this project will be negligible. It will be passed in to septic tank with soak pits
4.7	Construction or demolition wastes	No	Does not involve any construction or demolition activities.
4.8	Redundant machinery or equipment	No	Redundant machinery or equipment's if any will be disposed off as scrap.
4.9	Contaminated soils or other materials	No	Machineries will be maintained in good working condition and measures will be taken to prevent oil spillage. Thus the proposed project will not cause any soil contamination.
4.10	Agricultural wastes	No	The project does not generate any agricultural waste.
4.11	Other solid wastes	No	The project does not generate any other solid waste than the items mentioned against 4.1 above.

5. Release of pollutants or any hazardous, toxic or noxious substances to air (Kg/hr)

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
5.1	Emissions from combustion of fossil fuels from stationary or mobile sources	Yes	Only minor quantities of gaseous pollutants due to operation of diesel operated machineries like excavators, transport vehicles, etc. But these will be controlled through proper effective remedial measures and proper environmental management plan.



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5.2	Emissions from production processes	Yes	During drilling dust will be suppressed by adopting wet drilling method. During blasting safe & controlled method of blasting will be strictly followed to avoid any fly of rocks.
5.3	Emissions from materials handling including storage or transport	Yes	Fugitive emissions will be abated to insignificant minimal levels due to water sprinkling on roads, good maintenance practices, green belt development, etc.
5.4	Emissions from construction activities including plant and equipment	No	The project does not involve construction activities and hence no emissions.
5.5	Dust or odours from handling of materials including construction materials, sewage and waste	Yes	There will be some dust emanation due to drilling and transport of vehicles which will be effectively controlled with remedial measures.
5.6	Emissions from incineration of waste	No	The project does not involve waste incineration.
5.7	Emissions from burning of waste in open air (e.g slash materials, construction debris)	No	Burning of waste will not be done in the project and hence there will not be subsequent emission.
5.8	Emissions from any other sources	No	There are no other sources of pollution than mentioned above.

6. Generation of Noise and Vibration and Emissions of Light and Heat:

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
6.1	From operation of equipment e.g. engines, ventilation plant, crushers	Yes	Activities such as drilling and blasting can cause noise and vibration. The noise will be felt near the active working area only and at away places it will be insignificant. Mitigative measures will be enforced.
6.2	From industrial or similar process	No	No other industrial process which can cause noise & vibration is involved in this project
6.3	From construction or demolition	No	The project does not involve any construction / demolition activities. Hence no noise / vibration effects on this account.
6.4	From blasting or piling	Yes	The hard formation shall be broken into pieces of portable size by drilling and blasting using jack hammers and shot holes blasting. During blasting safe method of blasting will be strictly followed to avoid any fly of rocks. There are no structures, houses or population resettlements within the nearby surrounding areas of the quarry.



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6.5	From construction or operational traffic	Yes	As the quarry lease area is away from major human settlement area, etc, the noise level emanation from transport operations through well maintained access roads will not be affecting any human population. Besides the transport machineries will be maintained with proper preventive maintenance practice, etc, to reduce noise levels.
6.6	From lighting or cooling systems	No	The project does not utilize any lighting or cooling systems. Hence no noise / vibration effects.
6.7	From any other sources	No	The project does not utilize any other sources other than mentioned above which can cause noise / vibration effects.

7.Risks of contamination of land or water from releases of pollutants into the ground or into sewers, surface waters, groundwater, coastal waters or the sea:

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
7.1	From handling, storage, use or spillage of hazardous materials	No	No hazardous materials are used or spilled in the lease area. Hence no risk is involved in this regard.
7.2	From discharge of sewage or other effluents to water or the land (expected mode and place of discharge)	No	Minimal quantities of domestic waste will be discharged into septic tanks with proper soak pits.
7.3	By deposition of pollutants emitted to air into the land or into water	Yes	All the emissions from the quarry operations will be controlled and will be in compliance with CPCB/SPCB norms.
7.4	From any other sources	No	The project does not utilize any other sources which can cause risk of contamination.
7.5	Is there a risk of long term buildup of pollutants in the environment from these sources?	No	The project does not hold the risk of long term build up of pollutants and hence there will be no risk of contamination.

8. Risks of accidents during construction or operating of the project, which could affect human health or the environment

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
8.1	From explosions, spillages, fires etc from storage, handling use or production of hazardous substances	Yes	The risk of accidents may arise during blasting, handling of machinery, etc, However risk control measures as per statutes, will be strictly practiced to avoid accidents. The concerned workers and staff will be subjected



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			to training to perform their work properly. Any risk arising from quarry operation will be only within quarry lease area and impact on neighbourhood will be almost nil.
8.2	From any other causes	Yes	Risk control measures will be adopted to avoid any accidents, etc, due to quarry operations, as mentioned in para 8.1.
8.3	Could the project be affected by natural disasters causing environmental damage (e.g. floods, earthquakes, landslides, cloudburst etc)?	No	The mining area is in the safe zone as far as the earth quake is concerned. There are no major water bodies in the area to cause flooding of the mine.
9.Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality			
S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible)with source of information data
9.1	Lead to development of supporting utilities, ancillary development or development stimulated by the project which could have impact on the environment e.g : <ul style="list-style-type: none"> • Supporting infrastructure (roads, power supply, waste or water treatment, etc..) • Housing development • Extractive industries • Supply industries • Other 	Yes	The supporting infrastructure like roads of the area will be improved leading to improved transportation facilities. The socio-economic condition will be improved by way of generation of direct/indirect employment opportunities, CER/CSR activities, etc.
9.2	Lead to after-use of the site, which could have an impact on the environment	Yes	The mined out land will be reclaimed to the maximum possible extent. Finally the entire mined out area 4.28.40Ha of mined out area will be left as water body. 0.02.00Ha will be the mine roads and 0.68.16Ha will be covered with vegetation.
9.3	Set a precedent for later developments	Yes	The project will set a precedence in the area for environmental preservation and socio-economic improvement.
9.4	Have cumulative effects due to proximity to other existing or planned projects with similar effects	No	Chances of cumulative effect is not there as there is no industry in the area.



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(III) Environmental Sensitivity

S.No	Areas	Name / Identity	Aerial distance (within 15 km.) Proposed project location boundary
1	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	Nil	Nil within 15km radius
2	Areas which are important or sensitive for ecological reasons – Wetlands, water courses or other water bodies, coastal zone, biospheres, mountains, forests	Nil	The nearest water body: is Nambiyar River which is located 2.0Km – Eastern side. The Bay of Bengal is the 4.0Km – Southeastern side There is One seasonal odai is passing on the Southern side at a distance of 40m, Forests: There is no forest around 10kms radius
3	Areas used by protected, important or sensitive species of flora or fauna for breeding, nesting, foraging, resting, over wintering, migration	Nil	Nil within 15km radius
4	Inland, coastal, marine or underground waters	Nil	Nil within 15km radius
5	State, National boundaries	Nil	Nil within 15km radius
6	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas	Nil	Nil within 15km radius
7	Defence installations	Nil	Nil within 15km radius
8	Densely populated or built-up area	Yes	Nearest habitation is Parkkaneri East 1.5Km Southern side.
9	Areas occupied by sensitive man-made land uses (hospitals, schools, places of worship, community facilities)	No	Nil
10	Areas containing important, high quality or scarce resources (ground water resources, surface resources, forestry, agriculture, fisheries, tourism, minerals)	No	The area contains rock in many places in the surrounding fields
11	Areas already subjected to pollution or environmental damage, (those where existing legal environmental standards are exceeded)	No	Nil



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

12	Areas susceptible to natural hazard which could cause the project to present environmental problems (earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions)	No	None. Area is not prone to earthquakes, floods etc.
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"I hearby give an undertaking that the data and information given in the application and enclosures are true to the best of my knowledge and belief and I am aware that if any part of the data and information submitted is found to be false or misleading at any stage, the project will be rejected and the clearance given, if any to the project will be revoked at our risk and cost."

Date :

Signature of the applicant

With full name & address

Place :

(Project Proponent / Authorised signatory)



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**PRE-FEASIBILITY
REPORT**

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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

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1.0 EXECUTIVE SUMMARY

This proposal is towards obtaining environmental clearance for Rough Stone, Jelly and Gravel Quarry of Thiru.S.Rajendran, at Survey No. 191/1(P) and 194/1(P) {New-194/1B (P)} over an area of 4.98.56Ha in Kashthurengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu, for production of 12,29,205m³ of Rough Stone, 56,336m³ of Weathered Rock and 15,270m³ of gravel formation for the period of Five years.

This Pre-feasibility report is prepared inline with MoEF&CC notification vide J-11013/41/2006-IA.II(I) dated 30.12.2010 regarding 'Guidelines for preparation of pre-feasibility report for obtaining prior environmental clearance in terms of provisions of EIA notification 2006'.

Proposal Details:

- Non-coal mining sector. B2 category project.
- The mineral to be mined is Rough, Jelly and Gravel stone which is a minor mineral.
- Lease area is 4.98.56 Ha of patta land. Consent from the owner is already obtained.
- This is a fresh lease. Two pits has been quarried in earlier lease operation.
- Approach road already available.

Details of quarry within 500m radius from the applied area

Sl. No	Name of the quarry owner	Name of the Mineral	Taluk & Village	S.F.No & Extent	Quarry Details
I Abandoned Quarry					
1	C.Sugu	Rough Stone	Radhapuram Taluk, Kashthurengapuram Part-II Village	193(P), 3.53.0Ha	Non Operative
2	K.Rajendran	Rough Stone	Radhapuram Taluk, Kashthurengapuram Part-II Village	190/2 9.51.0Ha	Non Operative
II Existing Quarry					
3	S.Rajendran	Rough Stone	Radhapuram Taluk, Kashthurengapuram Part-II Village	181/1A(P) 2.45.48Ha	Operative
4	C.Sugu	Rough Stone	Radhapuram Taluk, Kashthurengapuram Part-II Village	193(P) 1.26.25Ha	Operative
III Proposed Quarry					
5	C.Sugu	Rough Stone	Radhapuram Taluk, Kashthurengapuram Part-II Village	193(P) 3.92.70Ha	Proposed



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Statutory Details:

Name	Issuing Authority	Status	Letter number	Date	Reference
Precise Area Communication	Collector, Tirunelveli	Received	Rc.No.M1/27169/2018	08.04.2019	Annexure-1 of mine plan report
Mine Plan Approval	Deputy Director, Geology & Mining	Approved	Rc.No.M1/27169/2018	13.05.2019	Annexure-1 of PFR
District survey report	Collector, Deputy Director, Geology & Mining	Authenticated	As per S.O. 3611(E) dated 25.07.2018	2019	-
Details of other leases within 500m radius	Deputy Director, Geology & Mining	Obtained	Rc.No.M1/27169/2018	13.05.2019	Annexure-2 of PFR
NOC for features with in 500m radius	VAO Kasthuriengapura m Part-II	Obtained	-	07.05.2019	Annexure-3 of PFR
Affidavit to SEIAA Tamilnadu	Signed by proponent	Enclosed	-	-	Annexure-4 of PFR

Location Details:

- The lease area lies in the 08°16'19"N to 08°16'25"N and Longitude 77°46'47"E to 77°46'58"E in Kasthuriengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu.
- The entire lease area of 4.98.56 Ha is Patta Land.
- The mining lease area and the 10 km buffer zone from the periphery of the core zone is devoid of declared ecologically sensitive features like national parks, biospheres, sanctuaries, etc. No forest land is involved in the lease area. The area also does not come under CRZ category.
- Nearest habited village is Parkkaneri East -1.5Km Southern side.
- There is no forest around 10kms radius.
- **The nearest water body:** is Nambiyar River which is located 2.0Km – Eastern side. The Bay of Bengal is the 4.0Km – Southeastern side.
There is One seasonal odai passing on the Southern side at a distance of 40m. A safety barrier of 10m within the lease is left and as such the over safety distance of 50m is maintained.
- There is no habitation inside the lease area. As such no R&R involved.

Technical Details:

- This project adopts opencast Semi mechanized method of mining with jackhammer drilling, blasting, excavator, transportation by tippers.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

- Production of 12,29,205m³ of Rough Stone, 56,336m³ of Weathered Rock and 15,270m³ of gravel formation for the period of Five years.
- (173 trips per day on an average).
- The top overburden in the form of Gravel will be loaded into tipper and marketed to needy customers on payment of necessary Seigniorage Fees to Government. The excavated weathered rock mass & rough stone will be excavated and loaded into tipper to the needy buyers for producing crusher aggregates, M Sand. (173 trips per day on an average).
- The ultimate pit depth of mining is 65m (from + 115m RL to 50m RL). The ground water table in this area is ranging from 70m to 73m BGL Hence, ground water intersection in not envisaged.
- Greenbelt / Planataion will be carried out to enhance the vegetative growth and aesthetic in the safety zone area. Around 1090 numbers of trees will be planted inside the lease area.
- In the post mining stage, entire 4.28.40Ha of mined out area will be left as water body. 0.02.00Ha will be the mine roads and 0.68.16Ha will be covered with vegetation.

Requirements:

- The total water requirement for this project towards drinking, dust suppression, greenbelt and domestic use is 3.5KLD. The required water will be procured from outside agencies. Rain water harvested in the mine sump can also be used.
- All the equipment will be diesel operated. No electricity is needed for mining operation. The minimum power requirement for office, etc will be met from state grid.
- The project will bestow employment opportunities to about 16 persons permanently and 8 people temporarily.
- The total project cost will be around Rs. 99,04,240/- (Including operational & EMP cost)
- Proponent will carry out CSR activities based on needs of the people in the locality. As per company's act, 2% of the net profit will be spent for CSR activities every year.
- In addition to CSR, the proponent will contribute to the overall economy and social development of the area through CER activities. Rs.25,000/- per annum has been allocated as the CER budget.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

2.0 INTRODUCTION OF THE PROJECT / BACKGROUND INFORMATION:

(i) IDENTIFICATION OF PROJECT AND PROJECT PROPONENT

IDENTIFICATION OF PROJECT		
1.	Project Name	Rough Stone, Jelly and Gravel Quarry of Thiru.S.Rajendran,
2.	Extent	4.98.56Ha
3.	Production for five years	12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock 15,270m ³ of Gravel formation for the period of five years.
4.	Land Classification	It is patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, (Annexure no.IV & VII of mine plan report).
5.	Location	S.F.Nos: 191/1(P) and 194/1(P) {New-194/1B(P)}
		Village: Kasthuriengapuram Part-II
		Taluk: Thisayanvilai
		District: Tirunelveli
		State: Tamil Nadu
IDENTIFICATION OF PROPONENT		
6.	Proponent Name	Thiru.S.Rajendran
7.	Address	Thiru. S.Rajendran, S/o. Sridharan, No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District. Pin code-629 151.
8.	Contact Number	9443450371
9.	Email-ID	kkmbuemetal@gmail.com

Precise Area Communication Letter:

Letter received from the District Collector Tirunelveli Vide Rc.No. M1/27169/2018, dated 08.04.2019. (**Annexure-1 of mine plan report**)



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Lease Details:

Proponent has taken this quarry in S.F.Nos.191/1(P) and 194/1(P) {New-194/1B(P)} under rule no 19(1), 41 and 42 of Tamilnadu minor minerals rules 1959. Over an extent 4.98.56 Hectares in S.F. Nos. 191/1(P) and 194/1(P) {New-194/1B (P)} in Kasthuriengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District, and Tamil Nadu. The lease period is 5 years.

District	Taluk	Village	Survey Nos	Area in	Ownership
				Ha	
Tirunelveli	Thisayanvilai	Kasthuriengapuram Part-II	191/1(P) and 194/1(P) {New-194/1B(P)}	4.98.56	Patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar
Total Area in (Hectares)				4.98.56	

In the precise area communication letter, the following lease conditions were placed and the same will be followed:

- A safety distance of 7.5m should be provided to the adjoining pattadars land.
- A safety distance of 50m should be provided to the high tension power line passing through the applied area in S.F.No.194/1.
- No blocks with a size of 30cm x 30cm x 30cm suitable for polishing shall be produced.
- Environmental clearance should be obtained from the district level Environment Impact Assessment Authority, Tirunelveli.

Lessee has agreed to abide by all these conditions and mining plan is prepared and got approved accordingly.

There are 2 pits quarried in earlier lease operation.

Mine plan:

Mine plan for this project was approved by Deputy Director, Geology & Mining, Tirunelveli vide Rc.No.M1/27169/2018, dated 13.05.2019. **(Annexure-1 of PFR)**



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(ii) BRIEF DESCRIPTION OF NATURE OF THE PROJECT:

1.	Sector	1(a), Non-Coal Mining
2.	Type	Fresh Project
3.	Category	B2
4.	Mineral Mined	Rough Stone, Jelly and Gravel
5.	Major/Minor Mineral	Minor

District Survey Report:

District survey report for Rough Stone, Jelly and Gravel for Tirunelveli District as per S.O. 3611(E) dated 25.07.2018 authenticated by Collector and Deputy Director, Dept. of Geology & mining, Tirunelveli district.

(iii) NEED FOR THE PROJECT AND ITS IMPORTANCE TO THE COUNTRY OR REGION:

Rough stone, Jelly and Gravel from this quarry will meet the domestic demand. The production and method of mining is planned considering the geological factors, availability of proven technology, demand for the material etc. Safety barriers as per State Government order is left in the planning stage itself. Systematic and scientific mining will be carried out. This project will give employment opportunities to 16 people permanently and 8 people temporarily. The proponent will carry out CER activities in addition to CSR which will help the surrounding villages to derive socio economic benefits. The activities will be customized based on local needs and prioritized. Hence, livelihood development and employment will arise due to this project.

(iv) DEMAND SUPPLY GAP:

The Central & the State Government are spending massively for improvement of infrastructural facilities like roads, railway lines, bridges, culverts, flyovers etc. Besides, there is lot of potential in Building Construction Sector also. Some of the recent major government initiatives such as development of smart cities are expected to provide a major boost to Infrastructure/Construction Sectors. Thus there is good demand for the stone aggregate, M sand, gravel which is the main requisite for the construction/ infrastructure sector.

(v) IMPORTS VS INDIGENOUS PRODUCTION:

At present there is no plan for import of Rough stone.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(vi) EXPORT POSSIBILITY:

No proposal for Export

(vii) DOMESTIC / EXPORT MARKETS:

The Rough stone from this quarry will be dispatched directly to the crusher unit for producing stone aggregates of different sizes, M sand. The crushed aggregates of different sizes will be used for construction of roads, bridges, buildings etc, in the nearby areas. Thus this quarry paves way providing material for the construction industry which forms a core infrastructural growth component.

(vii) EMPLOYMENT GENERATION (DIRECT AND INDIRECT) DUE TO THE PROJECT

The project will bestow employment opportunities totally to 24 people. Out of this, about 16 persons will be employed permanently and 8 people temporarily. While skilled persons for the project may have to be brought from outside initially, till local persons attain proficiency in skilled operations, ultimately the nearby villagers may upgrade their operational skills for finding- good source of employment in the project later on.

3.0 PROJECT DESCRIPTION

(i) TYPE OF PROJECT INCLUDING INTERLINKED AND INTERDEPENDENT PROJECT, IF ANY:

This is a Rough Stone, Jelly and Gravel Quarry located in Kasthuriengapuram Part-II village of Thisayanvilai Taluk, Tirunelveli District. This project is not an interlinked or interdependent project

(ii) LOCATION:

S.No	Particulars	Details
1.	Corner Coordinates	Latitude: 08°16'19"N to 08°16'25"N Longitude: 77°46'47"E to 77°46'58"E
2.	Toposheet Number	58 H /11, 12, 15 & 16
3.	Extent	4.98.56Ha
4.	Survey Nos.	191/1(P) and 194/1(P) {New-194/1B(P)}

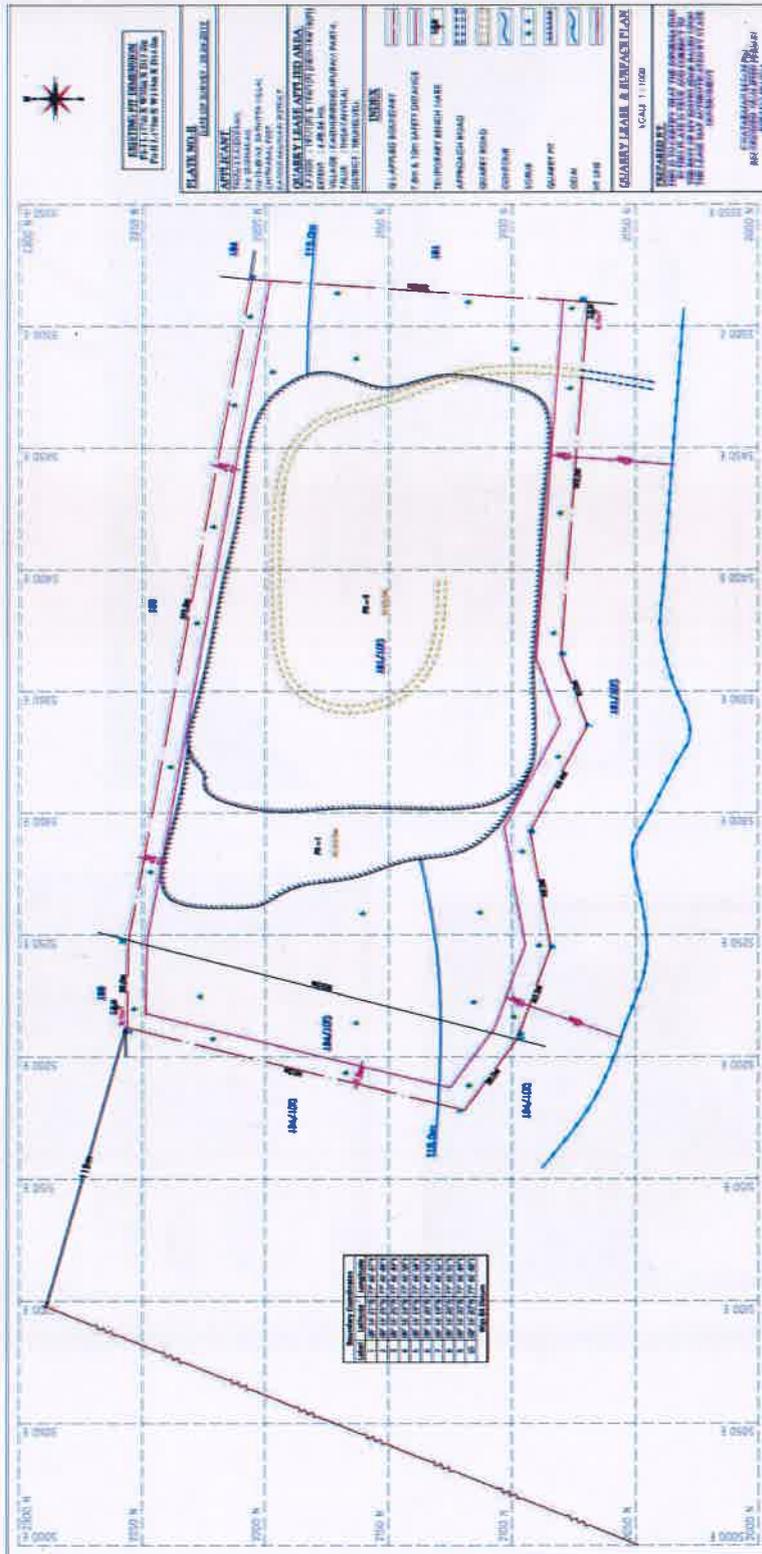


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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

LEASE MAP

Figure No: 2



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

SATELLITE IMAGERY OF THE LEASE AREA

Figure No: 3



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

SITE PHOTOS

Figure No: 4



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

VILLAGE MAP

Figure No: 5



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

SATELLITE IMAGERY 1KM RADIUS

Figure No: 6

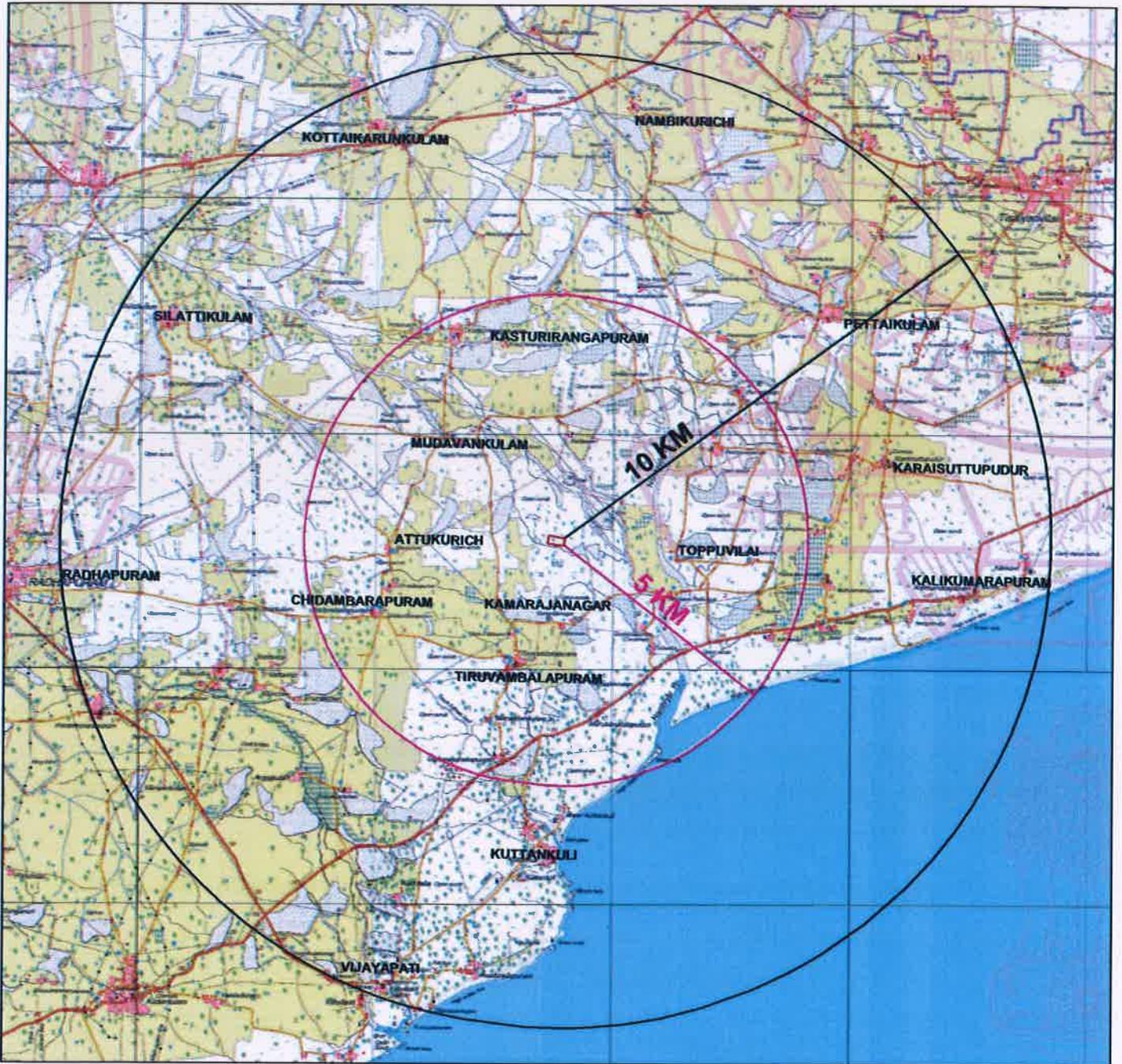


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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

STUDY AREA MAP

Figure No: 7



LEGEND

- CORE ZONE AREA 
- 5 KM RADIUS 
- 10 KM RADIUS 
- HUTMENTS 
- ROAD 
- RIVER 



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(iii) DETAILS OF ALTERNATE SITES CONSIDERED & THE BASIS OF SELECTING THE PROPOSED SITE

The mineral deposits are site specific in nature. Hence the question of alternative sites does not arise.

(iv) SIZE OR MAGNITUDE OF OPERATION:

1.	Production Capacity	12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock 15,270m ³ of Gravel formation for the period of five years.
2.	Mining Method	Opencast Semi mechanized Mining

(v) PROJECT DESCRIPTION WITH PROCESS DETAILS:

Topography:

The area applied for quarry lease exhibits almost plain topography covered by Gravel formation. The altitude of the area is above 115m (maximum) from MSL.

Geology:

The area is underlain by the wide range of metamorphic rocks of peninsular gneissic complex. These rocks are extensively weathered and overlain by the recent valley fills and alluvium at places. The geological formations found in the district are Archaean rocks like Gneisses, Granites, Charnockites basic granulites and calc-gneisses. The younger formations are Quartz veins and pegmatite.

The rock type noticed in the area for lease is Charnockite which contains mostly Quartz and Feldspar with some ferromagnesian minerals. The Charnockite is part of peninsular Gneisses, a high grade metamorphic rock.

The strike of the Charnockite formation is N450E –S45⁰W with dipping towards SE60⁰.

	Age	Rock Formation
1.	Recent to Sub recent	Alluvium, Gravel
2.	Archaean	Charnockite
3.	Archaean	Peninsular Gneiss, and Calc Gneiss



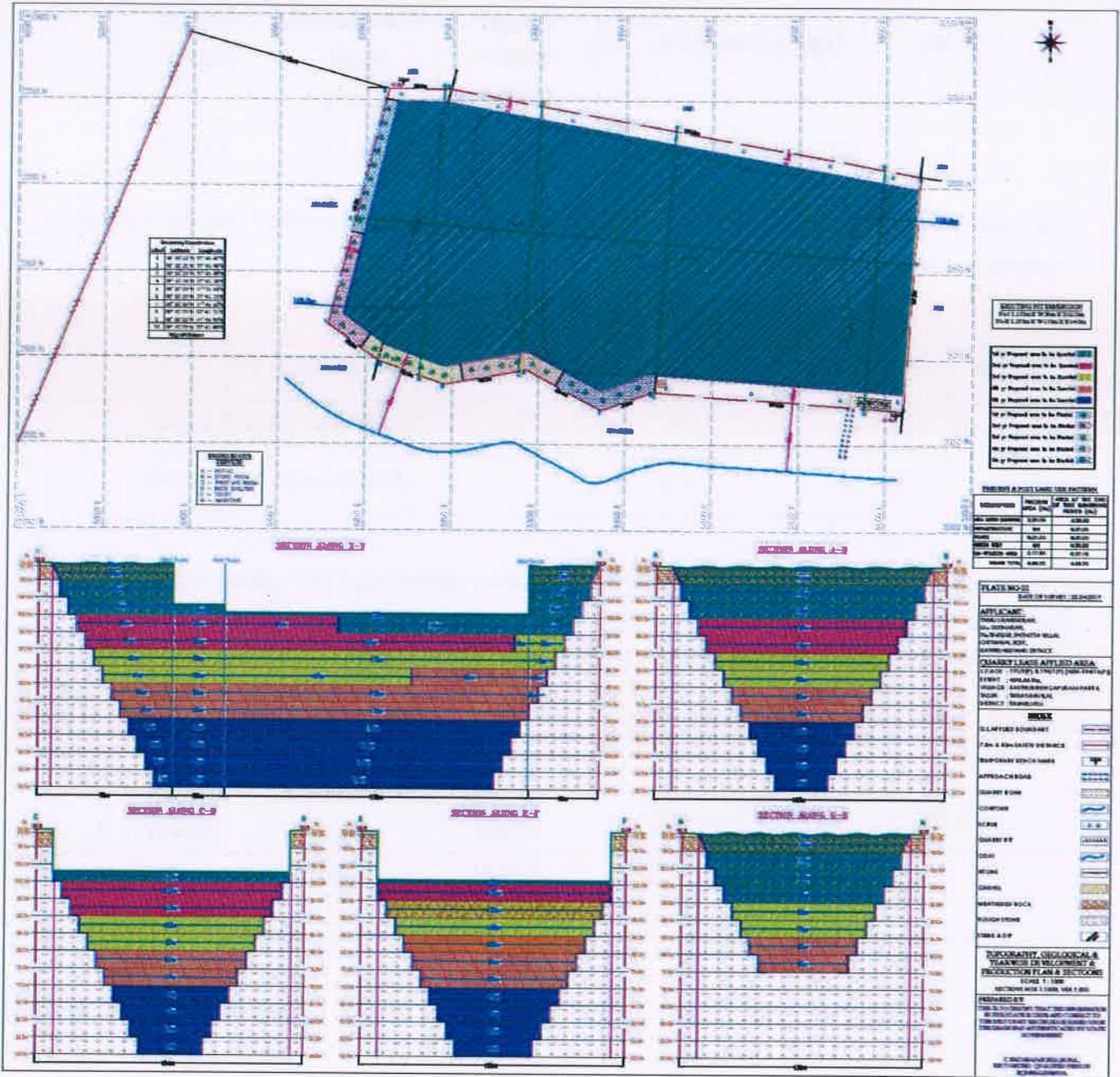
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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Geological map & cross section of the lease area is shown in Figure No. 8

GEOLOGICAL PLAN & CROSS SECTION

Figure No: 8



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Estimation of reserves:

The massive Charnockite formation is noticed below 1m (Avg) Gravel and 4m Weathered rock formation and sloping towards Southeastern side of the area. Reserves details are as follows:

S. No	Type of reserves	Rough stone (Cum)	Weathered rock (Cum)	Gravel (Cum)
1	Geological reserves	30,53,490	1,99,224	49,806

As already mentioned, the area has been quarried in earlier lease operation and the existing pit dimensions are given below.

Pit No	length (Max) in(m)	Width (Avg) in (m)	Depth (Max) in (m)
I	137	30	12m Below Ground Level
II	175	135	14m Below Ground Level

The balance available mineable reserve calculated by deducting 7.5m safety distance around the mine periphery and 10m safety distance for the odai on the southern side to provide 50m safety distance and bench loss and it is as follows:

S. No	Type of reserves	Rough stone (Cum)	Weathered rock (Cum)	Gravel (Cum)
2	Mineable reserves	12,29,205	56,336	15,270



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Method of Mining:

Opencast semi mechanized mining using jackhammer drilling, blasting, excavation through excavator & mineral transport through tippers will be carried out. The top gravel is soft and can be directly excavated. The weathered rock, rough stone below will be blasted and then excavated. Bench height of 5.0m & 5m width is considered.

Mining:

- Tractor mounted compressor with jack hammer
- Excavator of 0.90m3 bucket capacity (with Rock breaker attachment).

Loading:

Excavator of 0.90m3 bucket capacity (with Rock breaker attachment).

Transportation:

Hired Tipper 5 Nos 10Ts capacity

Equipment to be used:

S. NO	NAME OF THE EQUIPMENT	CAPACITY	REQUIREMENT
1	Excavator	TATA Hitachi EX200	1
2	Tipper	10 tonnes	5
3	Tractor compressor for drilling	175 CFM	1

Technical Details:

1.	Production Capacity	12,29,205m3 of Rough Stone, 56,336m3 of Weathered Rock 15,270m3 of Gravel formation for the period of five years.
2.	Waste Generated & its management	Even the overburden in the form of Gravel and weathered rock mass after excavation will be temporarily preserved if necessary and marketed to needy customers. As such no waste generation is envisaged.
3.	Bench Height and Width	Height - 5m and Width - 5m
4.	Ultimate pit depth	65m (from + 115m RL to 50m RL)



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

5.	Life of the mine	5 years
6.	End use	The top gravel will be supplied to needy customers. The mined out weathered rock & rough stone will despatched to the crusher to produce stone aggregates and M sand.

Project Requirements:

1.	Water Requirement & Source	Water Requirement: 3.5KLD, Source: The required water will be procured from outside agencies. Rain water harvested in the mine sump shall also be used.
2.	Power Requirement & Source	No electricity needed for mining operation. The minimum power requirement for office, etc will be met from state grid.
3.	Manpower Requirement	Permanent: 16, Temporary: 8
4.	Project Cost	Rs.99,04,240/-
5.	Funds allocated for socio-economic development	Rs.25,000 has been allocated under CER budget.

Plan Period:

The production schedule during the plan period has been given below.

YEAR	PRODUCTION ROUGHSTONE (CUM.)	PRODUCTION WEATHERED (CUM.)	PRODUCTION GRAVEL (CUM.)
I	242455	56336	15270
II	246500		
III	247450		
IV	247450		
V	245350		
TOTAL	1229205	56336	15270

The applicant has proposed to carry out 12,29,205m³ of Rough stone, 56,336m³ of Weathered rock formation and 15,270m³ of Gravel formation at the rate of 100% recovery upto a depth of 65m below ground level for the period of five years only.



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Conceptual Period:

Since the lease period is Five years, 5 years life and up to 65m RL depth of mining is consider as conceptual period now.

Length	315m
Width	136m
Depth	65m Below ground level

At the end of the life of the mine, 4.28.40Ha of mined out area will be left as a waterbody, 0.02.00Ha will be mine road and 0.68.16Ha will be covered with vegetation.

The ground water table on the surface in this area is ranging from 70m to 73m BGL Hence, **ground water intersection in not envisaged.**

Drawing showing the mine position during the plan period and Conceptual period with cross section is enclosed as Figure No.9 & 10

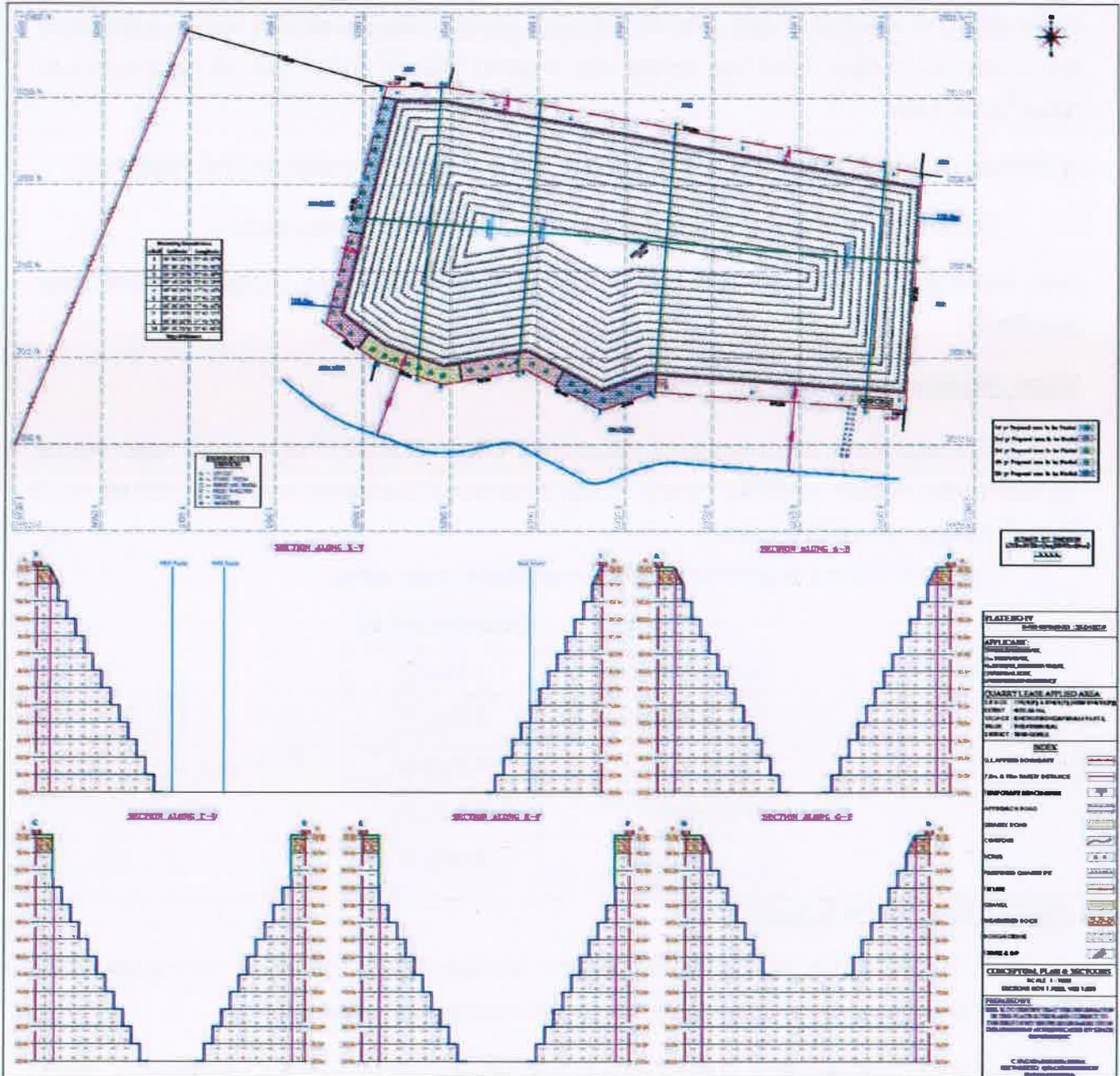


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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

CONCEPTUAL PLAN & CROSS SECTION

Figure No: 10



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

vi) RAW MATERIAL REQUIRED ALONG WITH ESTIMATED QUANTITY, LIKELY SOURCE, MARKETING AREA OF FINAL PRODUCTS, MODE OF TRANSPORT OF RAW MATERIAL AND FINISHED PRODUCTS:

There will be no requirement of raw material because it is a mining project of Rough stone, gravel & weathered rock. The mined rough stone & weathered rock will be despatched to the crusher to produce stone aggregates and M sand. The top gravel also will be supplied to needy customers.

(vii) RESOURCE OPTIMIZATION/RECYCLING & REUSE ENVISAGED IN THE PROJECT:

No optimization/Recycling and Reuse envisaged in the proposed project

(viii) AVAILABILITY OF WATER ITS SOURCE, ENERGY/POWER REQUIREMENT AND SOURCE :

Water Requirement & Source:

The total water requirement for this project will be 3.5KLD. The required water will be procured from outside agencies initially. Once mine sump is created, rain water harvested in the mine sump can also be used.

The details of the source and quantity required is given below:

Details	Quantity (KLD)
Drinking water	0.5KLD
Dust Suppression	2.0 KLD
Green belt	0.5 KLD
Domestic	0.5 KLD
Total	3.5KLD

Power Requirement & Source:

All the equipment will be diesel operated. No electricity is needed for mining operation. The minimum power requirement for office, etc will be met from state grid.

(ix) QUANTITY OF WASTE GENERATED (LIQUID & SOLID) AND SCHEME OF THEIR MANAGEMENT/DISPOSAL:

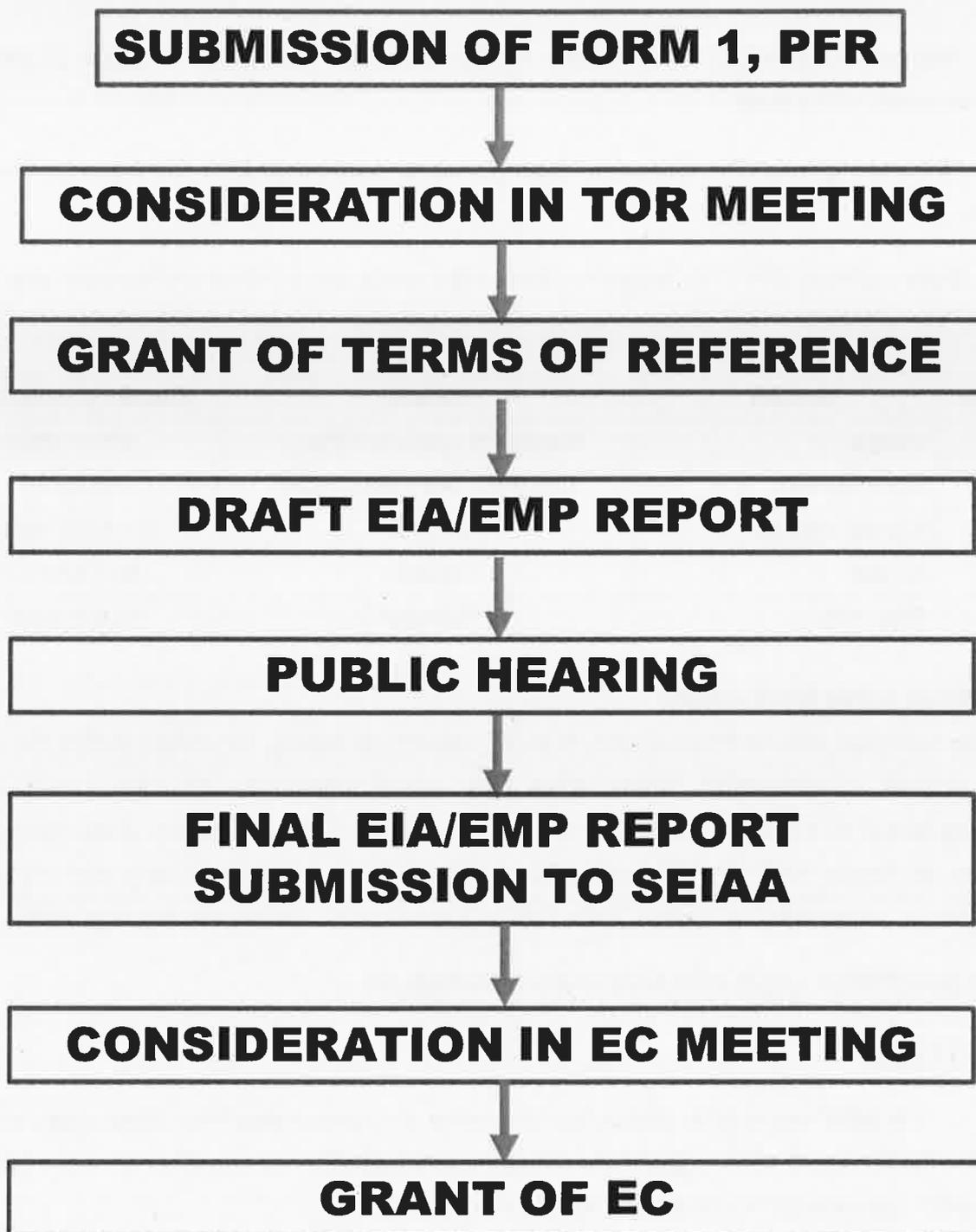
There is no waste generation anticipated in this quarry operation since the entire excavated material will be utilised.



ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(x) SCHEMATIC REPRESENTATION OF THE FEASIBILITY DRAWING WHICH GIVE INFORMATION OF EIA PURPOSE:

The basic process involved in the EIA projects for grant of Environmental Clearance is given below.



ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

4.0 SITE ANALYSIS

(i) CONNECTIVITY:

There is an existing road from the area leads to Thiruvambalapuram – Ramankudi village road on Southern side of the area.

The Nearest Railway line is Tirunelveli to Kanniyakumari line which is about 22.5Km on Western side of the area.

The National Highway (NH-7) Salem – Kanniyakumari is about 23.5km on Western side of the area.

The State Highway (SH-176) Tuticorin – Kanniyakumari is about 3.5Km on Southern side of the area.

S.No	Details	Names	Distance (Km) Arial
1.	Village	Kasthuriengapuram Part-II	4.5km (NW)
2.	State highway	Tuticorin – Kanniyakumari	3.5 km (S)
3.	Railway station	Valliyur	21.5 km (NW)
4.	Airport	Tuticorin	58.0 km (NE)
5.	Sea port	Tuticorin	65.0 km (NE)

Features within 500m radius:

Letter has been obtained from Deputy Director, Geology & Mining, Tirunelveli stating the details of quarries located within 500m radius from this Roughstone, Jelly and gravel quarry (**Annexure-II of PFR**) Village map showing from the lease area including other features are given as **Figure No.5 of PFR**. Letter from VAO has been obtained stating that there is no habitation, power lines etc. within 300m radius. It is enclosed. (**Annexure No.III of PFR**).

(ii) LAND FORM, LAND USE AND LAND OWNERSHIP:

Land Form:

It is patta waste land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, (**Annexure No: IV & VII of mine plan report**).



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Land Use:

The details of land use pattern is given below:

S.No	Land Use	Present Area (Hect)	Area in use during the quarrying period (Hect)
1.	Quarrying Pit	2.80.06	4.28.40
2.	Infrastructure	Nil	0.01.00
3.	Roads	0.01.00	0.02.00
4.	Green Belt	Nil	0.30.00
5.	Unutilized	2.17.50	0.37.16
	Total =	4.98.56	4.98.56

At the end of the life of the mine, 4.28.40Ha of mined out area will be left as a waterbody, 0.02.00Ha will be mine road and 0.68.16Ha will be covered with vegetation.

Land Ownership:

It is patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1062 and 1669 respectively. The applicant has obtained consent from the other pattadar, **(Annexure No: IV& VII of mine plan report).**

(iii) TOPOGRAPHY (ALONG WITH MAP):

Topography:

The area applied for quarry lease exhibits almost plain topography covered by Gravel formation. The massive Charnockite formation is noticed below 1m (Avg) Gravel and 4m Weathered rock formation the altitude of the area is above 115m (maximum) from MSL.

(iv) EXISTING LAND USE PATTERN (AGRICULTURE, NON-AGRICULTURE, FOREST, WATER BODIES (INCLUDING AREA UNDER CRZ), SHORTEST DISTANCES FROM THE PERIPHERY OF THE PROJECT TO PERIPHERY OF THE FORESTS, NATIONAL PARK, WILD LIFE SANCTUARY, ECO SENSITIVE AREAS, WATER BODIES (DISTANCE FROM THE HFL OF THE RIVER), CRZ. IN CASE OF NOTIFIED INDUSTRIAL AREA, A COPY OF THE GAZETTE NOTIFICATION SHOULD BE GIVEN:



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

Existing Land Use Pattern:

As mentioned earlier, the land classification is Patta land. Details of existing land use pattern is given below:

S.No	Details	Area (Ha)
1.	Forest Land	--
2.	Government Land	--
3.	Private Land	4.98.56
4.	Revenue Land	--
5.	Agricultural Land	--
6.	Others	--
	Total	4.98.56

Environmental Settings:

The mining lease area and the 10 km buffer zone from the periphery of the core zone is devoid of declared ecologically sensitive features like national parks, biospheres, sanctuaries, etc. No forest land is involved in the lease area. The area also does not come under CRZ category. The features in 10 km radius is shown in Study area map. (Refer Figure No - 7)

S.No	Details	Name	Distance(Km)
1.	Reserved / Protected Forests	There is no forest around 10Kms radius.	-
2.	Major Water Bodies	River, Bay of Bengal Odai	Nambiyar River which is located 2.0Km, Eastern side. The Bay of Bengal is the 4.0Km – Southeastern side. There is One seasonal odai passing on the Southern side at a distance of 40m. A safety barrier of 10m within the lease is left and as such the over safety distance of 50m is maintained.
3.	Environmental sensitive areas, Protected areas as per Wildlife Protection Act, 1972	Nil within 10km radius	--
4.	Notified Archaeologically important places, Monuments	Nil within 10km radius	--
5.	Local Places of Historical and Tourism Interest	Nil within 10km radius	--
6.	Defence Installations	Nil within 10km radius	--
7.	Seismic Zone	Zone II (Least active)	



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASHTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(v) EXISTING INFRASTRUCTURE:

This is a proposed project. Site services like mine office, first aid room, rest shelters, toilets etc. will be provided as semi-permanent structures.

(vi) SOIL CLASSIFICATION:

Top 1m is gravel followed by weathered rock and stone.

(vii) CLIMATIC DATA FROM SECONDARY SOURCES:

Rainfall:

The district receives the rain under the influence of both southwest and northeast monsoons. The Northeast monsoon chiefly contributes to the rainfall in the district. Rainfall data from IMD stations over were utilized and a perusal of the data shows that the normal annual rainfall over the district is 879 mm. It is the maximum around Senkottai, Sankarankoil and all along the coast and it decreases towards inland. The areas around Ambasamudram, Tirunelveli and Kadayanallur receive minimum rainfall.

Temperature:

The district enjoys a Sub tropical climate. The period from May to June is generally hot and dry. The weather is pleasant during the period from December to January. The relative humidity is on an average between 79 and 84%. The mean minimum temperature is 22.9°C and mean maximum daily temperature is 33.5°C respectively.

(vii) SOCIAL INFRASTRUCTURE AVAILABLE:

Details of the social infrastructure available is provided below:

S.No	Details	Village Name	Distance
1.	Post office	Kashthurirengapuram	4.5Km
2.	Police station	Thisayanvilai	12Km
3.	Town	Thisayanvilai	12Km
4.	DSP office	Valliyur	24Km
5.	Register office	Radhapuram	10Km
6.	Hospital	Thisayanvilai	12Km
7.	School	Kashthurirengapuram	4.5Km
8.	Petrol bunk	Navaladi	5Km
9.	Panchayath Union	Thisayanvilai	20Km



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ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

5.0 PLANNING BRIEF

(i) PLANNING CONCEPT (TYPE OF INDUSTRIES, FACILITIES, TRANSPORTATION ETC) TOWN AND COUNTRY PLANNING/ DEVELOPMENT AUTHORITY CLASSIFICATION:

Industry:

Other than rough stone quarry & crushers there are no other major industries in the area.

Facilities:

This is a fresh project. Good approach road up to the lease is already available. All required facilities shall be provided such as mine office, first aid room, rest shelters, toilets etc.

Transportation:

10T tippers will be used for transportation for transportation from the site to the domestic sales. The trucks will be covered with Tarpaulin to mitigate dust emission. During transportation, speed limit of 40 km/hr will be maintained towards safety of the locals.

(ii) POPULATION PROJECTIONS:

The details of the nearest villages from the lease area, and their population is provided below:

Village Name	Distance (Km)	Direction	Population
Rammathapuram	3.5	NE	200
Kasthuriengapuram	4.5	NW	400
Sangannapuram	2.0	SE	200
Parkkaneri West	1.5	SW	300

(iii) LAND USE PLANNING (BREAKUP ALONG WITH GREENBELT ETC):

In the lease area a barrier of 7.5m is in the mine periphery. Besides, a safety barrier of 10m within the lease is left and as such the over safety distance of 50m is maintained. It is proposed to carryout plantation in the entire safety zone area.



S. Rajendran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

The detail of proposed afforestation is given below.

Year	Species	No Of Trees	Spacing	Survival
1	Pongamia pinnata,	220	3mx3m	80%
2	Syzygium cumini,	220	3mx3m	80%
3	Albizia	220	3mx3m	80%
4	lebbeck, Thespesia populnea, Bauhinia racemosa, Cassia siamea, Azadirachta indica	215	3mx3m	80%
5		215	3mx3m	80%
	Total	1090		

The proponent will arrange for watering the plants for effective survival of the plant. The afforestation will be properly monitored by the persons employed in the mines. The applicant has also given Notary Affidavit to make afforestation as specified with mining plan to make the area as green belt and to protect the environment apart from also specifying that they comply with EC conditions, CER, will not engage child labor, use safety equipments etc.

(vi) ASSESSMENT OF INFRASTRUCTURE DEMAND (PHYSICAL & SOCIAL):

Physical:

The details of infrastructure/site services has already been elaborated in para 4 (v). The temporary infrastructure like office building, first aid room and sanitation facility will be provided on the south east portion of the level area. The water will be purchased from the water vendor which can be transported in water tanker.

Social:

This project will provide employment to 24 people. As far as employment is concerned, the locals will be given preference. This project can help the local livelihood development. Besides, the proponent will carry out good CSR activities based on the needs of the people in the locality. As per company's act, 2% of the net profit will be spent for CSR activities every year. In addition to CSR, the proponent will contribute to the overall economy and social development of the area through CER activities. Rs.25,000 per annum has been allocated as CER budget towards implementation of the following activities



S. Rajendran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(v) AMENITIES AND FACILITIES:

As mentioned above, details of infrastructure/site services has already been elaborated in para 4 (v). Besides, the details of nearest amenities are given in Para 4 (vii) First aid and labour health facility will be arranged from the nearby hospital at Thisayanvilai 10.5km (NE). All safety equipments will be provided for the persons employed in the mine. The supervisor will be provided with mobile phone to contact the owner or any officials during emergency time.

6.0 PROPOSED INFRASTRUCTURE

(i) INDUSTRIAL AREA (PROCESSING AREA):

Other than few rough stone quarries, Crusher, there are no other industries in the region.

(ii) RESIDENTIAL AREA (NON-PROCESSING AREA):

There are no habitation near the lease area.

(iii) GREEN BELT:

Details of greenbelt/plantation inside the lease area has been given in para 5(iii) Greenbelt will be carried out outside the lease area in consultation with concerned Government departments. Plants for greenbelt will be chosen in consultation with Forest department / agricultural experts.

(iv) SOCIAL INFRASTRUCTURE:

As mentioned in para 5 (vi), the project will give total employment to 23 people. The proponent will improve the livelihood standards of the surrounding area by carrying out CSR activities and CER activities. The social and financial development of the area will take place due to this.

(v) CONNECTIVITY (TRAFFIC & TRANSPORTATION ROAD/ RAIL/ METRO/ WATER WAYS ETC):

The details of connectivity has been elaborated in Para 4(i)



S. Rajendran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(vi) DRINKING WATER MANAGEMENT (SOURCE & SUPPLY OF WATER):

As mentioned in para 3(viii), the total water requirement is 3.5KLD. It will be procured from outside agencies. Rain water harvested in the mine sump shall also be used.

(vii) SEWERAGE SYSTEM:

Sewage generated from this project will be negligible. It will be passed in to septic tank with soak pits

(viii) INDUSTRIAL WASTE MANAGEMENT:

There is no process waste or no liquid effluent generated from the mine.

(ix) SOLID WASTE MANAGEMENT:

Details of solid waste generation and management is given in Para 3(ix)

(x) POWER REQUIREMENT & SUPPLY / SOURCE:

All the main mining equipment will be diesel operated. No electricity is needed for mining operation. The minimum power requirement for office, etc will be met from state grid.

7.0 REHABILITATION AND RESETTLEMENT PLAN (R&R PLAN)

(i) POLICY TO BE ADOPTED (CENTRAL/STATE) IN RESPECT OF THE PROJECT OUSTEES, LAND OUSTEES AND LANDLESS LABORERS

The entire lease area is a Patta Land. The total lease area is 4.98.56Ha and there is no habitation inside the lease. The question of (R&R) plan formulation does not arise. There are no land oustees from this project.

8.0 PROJECT SCHEDULE AND COST ESTIMATES

(i) LIKELY DATE OF START OF CONSTRUCTION AND LIKELY DATE OF COMPLETION

Mining operations will commence after obtaining all statutory approvals.



S. Rajendran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOs.191/1(P) and 194/1(P) (New-194/1B(P)) OVER AN AREA OF 4.98.56Ha IN KASTHURIENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

(ii) ESTIMATED PROJECT COST ALONG WITH ANALYSIS IN TERMS OF ECONOMIC VIABILITY OF THE PROJECT:

Proposed Financial Estimate / Budget for (EMP) Environment Management:

A.FIXED COST	
Particulars	In Rupess
Patta Land	19,94,240
First aid room and accessories	1,00,000
Labour Shed	1,00,000
Sanitary Facility	1,00,000
Total	22,94,240
B.OPERATIONAL COST	
Machineries	70,00,000
Fencing cost	1,00,000
Total Working cost	71,00,000

C.EMP COST:

COST OF ENVIRONMENTAL MANAGEMENT	In Rupess
Air Quality Sampling	40,000
Water Quality Sampling	40,000
Noise Monitoring	20,000
Ground vibration test	20,000
Drinking water facility	1,00,000
Sanitary Arrangments	25,000
Safety kids	50,000
Water sprinkling	1,50,000
Afforestation	40,000
Cost towards charity	25,000
Total	5,10,000
Total Project Cost (A+B+C)	99,04,240

Towards EMP measures, Rs.5,10,000/- will be spent under recurring cost. All the recurring cost of maintenance of pollution control measures, environmental monitoring etc., will be met from revenue.



S. Rajendran

ROUGH STONE, JELLY AND GRAVEL QUARRY OF THIRU.S.RAJENDRAN AT SURVEY NOS.191/1(P) and 194/1(P) {New-194/1B(P)} OVER AN AREA OF 4.98.56Ha IN KASTHURIRENGAPURAM PART-II VILLAGE, THISAYANVILAI TALUK, TIRUNELVELI DISTRICT, TAMILNADU.

9.0 ANALYSIS OF PROPOSAL (FINAL RECOMMENDATIONS)

(i) FINANCIAL AND SOCIAL BENEFITS WITH SPECIAL EMPHASIS ON THE BENEFIT TO THE LOCAL PEOPLE INCLUDING TRIBAL POPULATION, IF ANY, IN THE AREA:

Financial benefits:

The crusher aggregate, gravel, weathered stone will be marketed to nearby areas and the Govt. Road Project works also. The domestic sales will also bring good returns financially to state Government and Central government in the form of royalty, DMF, GST, etc.

Besides, mining in the area will provide both direct and indirect employment opportunities through allied opportunities in logistics, trading, repairing works etc good employment potential will arise in this internal area, which will provide a great fillip for raising income levels and standards of living in the area. In short, the working mining project will benefit this region in the fields of potential employment opportunities, improved per capita income for local people, improved social welfare facilities like infrastructural build-up, etc.

Social benefits:

This project will provide employment for about 24 people. People from local areas/villages will be employed for mining activities. The proponent will implement good CSR and CER activities based on the needs of the people in the locality. Overall, the livelihood standards of the area will be developed.

CONCLUSION:

By systematic & scientific mining adhering to all the statutory rules coupled with enforcement of environmental preservation measures will ensure that the future environmental quality in the area will be maintained within statutory limits.

Besides, various tangible benefits on all fronts will be arising from this project operations.



S. Rajendran

ANNEXURES

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S. Rosenwald

From

Thiru.A.Arumuganainar, M.Sc.,
Deputy Director,
Department of Geology and Mining,
Tirunelveli.

To

Thiru.S.Rajendran,
S/o.Sridharan,
No. 13-85/43, Pathitta Villai,
Chitharal Post,
Kanniyakumari District.

Rc. No. M1/27169/2018, dated. 13.05.2019

Sir,

Sub : **Mines and Minerals** - Minor Mineral - Roughstone, Jelly & Gravel - Tirunelveli District - Radhapuram Taluk - Kasthuriengapuram Part-II Village - SF. Nos. 191/1(P) and 194/1B(P) - over an extent of 4.98.56 hectares of patta land - Quarry lease application preferred by Thiru.S.Rajendran - precise area communicated - draft mining plan submitted - Approval accorded - Reg.

- Ref :**
- 1) Quarry lease application preferred by Thiru.S.Rajendran, dated: 10.07.2018.
 - 2) Ministry of Environment and Forest, Government of India, Office Memorandum No. L-1011/47/20112 -IA-11(M), dated: 18.05.2012.
 - 3) Commissioner of Geology and Mining, Chennai letter Rc.No.3868/LC/2012, dated: 19.11.2012 & 07.11.2014.
 - 4) G.O. (Ms). No. 79, Industries (MMC1), Department, dated: 06.04.2015.
 - 5) This office Notice No. M1/27169/2018, dated: 08.04.2019.
 - 6) Letter dated. 08.05.2019 received from the applicant.

Thiru.S.Rajendran has preferred and application for grant of quarry lease for quarrying Roughstone, Jelly and Gravel over an extent of 4.98.56 hectares of patta land in SF. Nos. 191/1 and 194/1 of Kasthuriengapuram Part - II Village, Radhapuram Taluk, Tirunelveli

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S. Rajendran DR

District for a period of 5 years under Rule 19 (1) of Tamil Nadu Minor Mineral Concession Rules, 1959 vide reference 1st cited.

2) In the reference 5th cited, precise area has been communicated by the District Collector directing the applicant to submit draft Mining Plan duly prepared by Qualified Person for approval of the Deputy Director of Geology and Mining, Tirunelveli within 90 days from the date of receipt of the notice as required under Rule 41 (5) of Tamil Nadu Minor Mineral Concession Rules, 1959.

3) In response to the precise area communicated, the applicant has submitted three copies of draft Mining Plan duly prepared by a Qualified Person and requested for approval of the same vide reference 6th cited.

4) The contents of the draft Mining Plan submitted in respect of the precise area communicated have been verified with reference to field conditions. The co-ordinates of all the corners of the lease applied area were verified with the Global Positioning System (GPS) and the same are found to be correct. All the conditions stipulated in the precise area communicated have been incorporated in the Mining Plan. The required safety distance of 7.5 metres for the adjacent patta lands have been clearly demarcated.

5) In exercise of the powers vested under sub rule (2) and (5) of Rule 41 of Tamil Nadu Minor Mineral Concession Rules, 1959, I hereby approve the mining plan subject to the following conditions:-

S. Rajendran 

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- (i) The mining plan is approved without prejudice to any other order or direction from any court of contempt jurisdiction.
- (ii) The mining plan is approved without prejudice to any other Law applicable to the quarry lease from time to time whether such laws are made by the Central Government, State Government or any other authority.
- (iii) The approval of the mining plan does not in any way imply the approval of the Government in terms of any other provisions of the Mines and Minerals (Development and Regulation) Act 1957, or any other connected laws including Forest (Conservation) Act, 1980, Forest Conservation Rules, 1981, Environment Protection Act, 1980, Indian Explosives Act, 1884 (Central Act IV of 1884) and the Rules made there under and the Tamil Nadu Minor Mineral Concession Rules, 1959.
- (iv) Quarrying operations should be carried out in accordance with the Approved Mining Plan.
- (v) The applicant is entitled for production of 15,270 cubic meters of Gravel and 12,85,541 cubic meters of Roughstone for a period of 5 years as per the Approved Mining Plan.
- (vi) A safety distance of 7.5 meters should be provided to the adjoining patta lands.
- (vii) No hindrance shall be caused to the adjoining pattadars' lands while carrying out quarrying operations.
- (viii) No dimensional blocks with a size of 30c.m x 30c.m x 30cm suitable for polishing shall be produced.
- (ix) Waste materials generated during quarrying operation shall be dumped within the area granted under quarry lease.

6) As directed by the District Collector in the reference 3rd cited, you are hereby requested to produce Environmental Clearance obtained from the District Level Environmental Impact Assessment Authority (DEIAA) / State Level Environment Impact Assessment Authority (SEIAA) as applicable under Rule 42 of Tamil Nadu Minor Mineral Concession Rules,

S. Rajendran 

1959 for grant of quarry lease, in respect of the precise area communicated.

Encl: Approved Mining Plan.

[Handwritten signature]
**Deputy Director,
Geology and Mining,
Tirunelveli.**

Copy submitted to:

The Chairman
State Level Environmental
Impact Assessment Authority,
Chennai.

[Handwritten initials]
13/5/14

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[Handwritten signature]
S. Rajendran

From

Thiru.A.Arumuganainar,M.Sc.,
Deputy Director,
Geology and Mining,
Tirunelveli.

To

Thiru.S.Rajendran,
S/o.Sridharan,
No.13-85/43, Pathittavillai,
Chitharal Post,
Kanniyakumari District.

Rc. No. M1/27169/2018, dated: .05.2019

Sir,

Sub: Mines and Minerals - Minor Mineral - Roughstone - Tirunelveli District - Radhapuram Taluk - Kasthuriengapuram Part - II Village - SF.Nos: 191/1(P) & 194/1B(P) - over an extent of 4.98.56 hectares of patta lands - proposal of Thiru.S.Rajendran seeking Environmental Clearance for grant of Rough Stone quarry lease - certain details sought for - details provided - Regarding.

Ref: Representation of Thiru.S.Rajendran letter dated. 16.05.2019.

With regard to the request made by the applicant, the details of existing, expired and proposed leases situated within 500 meters from the radial distance periphery of the proposed quarry lease area for Rough Stone over an extent of 4.98.56 hectares in SF.Nos. 191/1(P) & 194/1B of Kasthuriengapuram Part - II village, Radhapuram Taluk by Thiru.S.Rajendran, S/o.Sridharan are provided as under:-

Details of quarry within 500 meters radius from the applied area

Sl. No	Name of the quarry Owner	Name of the Mineral	Taluk & Village	SF.No & Extent	Quarry Status
I	Abandand Quarry				
1.	C.Sugu	Rough Stone	Radhapuram Taluk, Kasthuriengapuram Part-II village	193(P), 3.53.0 hectares	Non - Operative

S. Rajendran

2.	K.Rajendran	Rough Stone	Radhapuram Taluk, Kasthuriengapuram Part - II village	190/2, 9.51.0 hectares	Non - Operative
II	Exsisting Quarry				
3.	S.Rajendran	Rough Stone	Radhapuram Taluk, Kasthuriengapuram Part - II village	181/1A(P), 2.45.48 hectares	Operative
4.	C.Sugu	Rough Stone	Radhapuram Taluk, Kasthuriengapuram Part - II village	193(P), 1.26.25 hectares	Operative
III	Proposed Quarry				
5.	C.Sugu	Rough Stone	Radhapuram Taluk, Kasthuriengapuram Part-II village	192(P), 3.92.70 hectares	Proposed


 Deputy Director,
 Geology and Mining,
 Tirunelveli.


 20.5.19


 S. Rosanthan

சான்றி

திருவாரூர் மாவட்டம், திருவாரூர்

மாவட்டம், கனிசந்திரங்குடி பகுதி - II கிராமம்

புறமுகம் 191/A (பகுதி), 194/B ல் 5.60.5

அளவுகளை, பரப்பளவு 5.20.5 அளவுகளை, இதற்குரிய

பொதுமுகம் மட்டுமல்லாமல் 1062, 1669, ஆகிய

புறமுகம் உள்ள பொதுமுகம் 500 ரூ. சரணுவாய் குடியேற்ற

பகுதி கிடக்க

க. சிவசுப்ரமணியன்

07/05/19

கிராம நிர்வாக அலுவலர்
12, கன்தூரிநெங்குடி பகுதி-2
திருவாரூர் மாவட்டம்.

S. Rosenthan

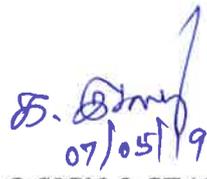
TOPOGRAPHICAL VIEW OF KASTHURIRENGAPURAM PART-II
ROUGH STONE, JELLY AND GRAVEL QUARRY



Name of the applicant	: S.Rajendran,
S.F.Nos	:191/1(P) and 194/1(P){New-194/1B(P)},
Extent	: 4.98.56 Ha
Name of the Village	: Kasthuriengapuram Part-II
Taluk	: Thisayanvilai
District	: Tirunelveli.

Place:

Date:


 07/05/19
 VAO SIGN & SEAL
 கிராம நிர்வாக அலுவலர்
 12, கஸ்தூரிரெங்கபுரம் பகுதி-2
 திசையன்விளை வட்டம்,

S. Rajendran



2019
 தமிழ்நாடு சமீலநாடு TAMILNADU
 RAJENDRAN

120 JUL 2019

BW 156410

K. SANKAR (S.V)
 L No. 1481/94
 S. Nagar, Chennai-17.

AFFIDAVIT TO SEIAA, TAMIL NADU

Thiru.S.Rajendran, S/o. Sridharan, Residing at No.13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District, do hereby solemnly declare and sincerely affirm that, I have apply for getting environment clearance to SEIAA, Tamil Nadu for quarry lease for Rough Stone, Jelly and Gravel quarry over an extent is 4.98.56 hectares of Patta land in S.F.Nos.191/1(P) and 194/1(P) {New-194/1B(P)} of Kasthuriengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu State,

1. I swear to state and confirm that within 5km area of the quarry site, we have applied for environmental clearance , none of the following is situated
 - a. Protected areas notified under the wild life(Protection) Act, 1972
 - b. Critically polluted areas as notified by the central pollution control board constituted under water (prevention and control of Pollution) Act 1974.
 - c. Eco- Sensitive areas as notified
 - d. Interstate boundaries and international boundaries within 5km radius from the boundary of the proposed site.
2. I will complete the following Corporate Environment Responsibility (CER) activities before commencement of the quarrying activities.



S. Rajendran

CER Activity	Project cost (Rs. In Lakh)	CER cost 2.0% of Project cost (Rs in Lakh)
Developing the Library facilities/Drinking water facilities for Kasthuriengapuram Part-II Government School	Rs. 99,04,240/-	Rs. 19,80,800/-
Total cost Allocation	Rs. 99,04,240/-	Rs. 19,80,800/-

3. Quarries located within 500m radius from the periphery of our quarry.

Abandoned Quarry						
S.No	Name of the Owner	Name of the Mineral	Village and Taluk	S.F.No.	Extent in Ha	Lease Status
1	C.Sugu	Rough Stone	Kasthuriengapuram Part-II Village, Thisayanvilai Taluk	193(P),	3.53.0Ha	Non Operative
2	K.Rajendiran	Rough Stone	Kasthuriengapuram Part-II Village, Thisayanvilai Taluk	190/2,	9.51.0	Non Operative
Existing Quarry						
1	S.Rajendiran	Rough Stone	Kasthuriengapuram Part-II Village, Thisayanvilai Taluk	181/1A(P)	2.45.25	Operative
2	C.Sugu	Rough Stone	Kasthuriengapuram Part-II Village, Thisayanvilai Taluk	193(P)	1.26.25	Operative
Proposed Quarry						
1	C.Sugu	Rough Stone	Kasthuriengapuram Part-II Village, Thisayanvilai Taluk	192(P)	3.92.7	Proposed

4. There will not be hindrance or disturbance to the people living no enrooted/ nearby our quarry site while transporting the mineral and due to quarrying activities.
5. There is no approved habitation within 300m radius from the periphery of our quarry.
6. I swear that afforestation will be carried out during the course of quarrying operation and maintained.



S. Rajendiran

7. The required insurance will be taken in the name of the laborers working in our quarry site.
8. The existing road from the main road to quarry is in good condition and the same will be maintained and utilized for Transportation of Rough Stone, Jelly and Gravel.
9. I will not engage any child labor in our quarry site and I aware that engaging child labor is punishable under the law.
10. All types of safety / protective equipment will be provided to all the laborers working in our quarry.
11. No permanent structures, temple etc., are located within 500m radius from the periphery of our quarry.

I ensure to do the social and Environment commitment as mentioned in the Mining plan to the best of our knowledge.

Notary Sign & Seal



R. Nedumaran 23/3/19
R. NEDUMARAN, B.Sc., B.L.,
ADVOCATE & NOTARY PUBLIC
 A-11, Venkatesan Salai,
 Periyar Nagar, Chennai - 600 082.
 Cell No. 9884718066 / 9444230666

Quarry owner sign & Seal

S.Rajendran,

S. Rajendran



தமிழ்நாடு தமிழ்நாடு TAMIL NADU

11-7-2019-

S. RAJENDRAN

CHITHARAL

169AB 488360

K. கந்திராமசாமியன்

முத்திரைத்தாள் விடுபடுகையாளர்

உரிமை எண் : 3 / 2015

கயத்தாள் - 628 952.

AGREEMENT

This agreement made on the day of Licence to be granted. Thiru S. Rajendran S/o Shridharan ,13-B5 Pathittavilai,Chitharal,Vilavankodu, Kanniyakumari Dist, Tamil Nadu, (Herein after called the owner of the quarry) and K.Anantha Narayanan, S/o Krishnasamy Nadar, the Managing partner M/s Sri Selvam Stores , office at No.3/27 Old Kadambur Road, Kayathar, Thoothukudi Dist. License No E/SC/TN/22/605 (E69926), Herein after called as dealer of the Explosives

S. Rajendran

K. Anantha Narayanan

Where the owner of the quarry having license to be granted for SF Nos, 191/1(P) and 194/1B(P) - over an extent of 4.98.56 hectares, the Survey No's are with in Kasthuriyegapuram Part-II Village, Radhapuram Taluk, Tirunelveli District.

Whereas the party of second part has decided to entrust the work of conducting blasting operation in his/their quarry work to the party of the first part on contract basis as per mutually agreed terms and conditions.

Whereas the party of the first part is responsible for blasting operations and also making his own agreements for the explosives and exploding machines/equipments required for the work. The entire blasting in the above quarry and the possession of blasting equipment's will be handled by the party of the first part having valid license and short firer permits under the explosives rules, 2008 issued by the department of explosives and hereby undertake the responsibility for the work entrusted.

Whereas payments will be made periodically by the party of the second part for the quantity of explosives used and hours and time of the exploding equipments put into use calculations will be made and element will be arrived at on the completion of blasting operations.

S. Rajendran

K. Anthonym

Witness

- 1) *M. Sudalaiya*
12/66 North Street,
Kanakkan Kulam,
Thiruvarambalam (P.O)
Radhapuram (T-K)
Nellai Dist

S. Rajendran
Scanned by CamScanner

Issued under Rule 107(1) of Explosives Rules 2008
Shanmugam, Deputy Chief Controller of Explosives Chennai on 12/05/2014

अनुमति प्रथम फॉर्म-3 | LICENCE FORM-3

(विस्फोटक नियम 2008 की अनुसूची V के अंतर्गत एक अनुमति प्रथम फॉर्म-3)
(See article 304 to 306 of Part I of Schedule V of Explosives Rules 2008)

(अनुमति एवं लिए एक समय पर वर्ग 1, 2, 3, 4, 5 या वर्ग 3 के विस्फोटक या किसी एक वर्ग 1, 2, 3, 4, 5 या वर्ग 3 के विस्फोटक रखने)
Licence to possess & use explosives of class 1, 2, 3, 4, 5 or of any one of the classes

अनुमति नं. (Licence No.): E.S.C/TS/22/605/169926
वार्षिक फीस (Annual Fee Rs): 6000/-



Licence is hereby granted to

M. KRISHNA AM STORES (अधिभोगी / Occupier : K. Ananthanarayanan) No 9 Chinn Pillayar Kool Street Kavathar
Town Village - KAVATHAR District-THOOTHUKKUDI State Tamil Nadu Pincode - 628492

यह अनुमति अनुमति की जाती है।
अनुमति प्राप्त की परिधि Status of licensee Partnership Firm

अनुमति निम्नलिखित प्रयोजनों के लिए विधिवत है।
Licence is valid only for the following purpose: possess for use of Nitrate Mixture, Detonating Fuse, Safety Fuse, Electric and/or Ordinary Detonators. 3 उपरोक्त के लिए

अनुमति विस्फोटक के निम्नलिखित विधियों प्रकार और मात्रा के लिए विधिवत है।
Licence is valid for the following kinds and quantity of explosives as stated

क्र. सं.	नाम और विवरण	वर्ग और विवरण	उप-वर्णन	प्रति मास की मात्रा
Sl. No.	Name and Description	Class & Description	Sub-division	Quantity at any one time
1	Nitrate Mixture	2.8		5000kg
2	Detonating Fuse	8.2		10000 Mtrs
3	Safety Fuse	8.1		10000 Mtrs
4	Electric and/or Ordinary Detonators	8.1		10 times

प्रति मास एक बार मात्रा में खरीदने और बिक्री विस्फोटक की मात्रा (प्रत्येक मास की एक बार) अनुमति के लिए।
(The quantity of explosives to be purchased in a calendar month) applicable for licence under article 304 and 305

निम्नलिखित रेखाचित्र (रेखाचित्र) से अनुमति परिसर की पुष्टि होती है।
The licence premises shall conform to the following drawing(s)

रेखाचित्र नं. (Drawing No.): E.S.C/TS/22/605/169926
दिनांक (dated) 16/05/2014

अनुमति परिसर निम्नलिखित पते पर स्थित है। The licensed premises are situated at following address:
Survey No. 41/1, 41/2, 41/3, 41/4, 41/5, 41/6, 41/7, 41/8, 41/9 & 42/2. ग्राम (Village): मेररंकुलम पार्ट-2, सुथिकुलम स्टेशन (Block & Station): SATHANKULAM
जिला - थोथुकुडी (District): THOOTHUKKUDI तालुक (Taluk): Tamil Nadu पिनकोड (Pincode): 628492

अनुमति परिसर में निम्नलिखित सुविधाएं अंतर्भूत हैं।
The licensed premises consist of following facilities: Explosives room, Lobby and Detonators Room

अनुमति समय समय पर बदलावों के अधीन रहती है।
The licence is granted subject to the provision of Explosives Act 1981 as amended from time to time and the Explosives Rules 2008 framed there under and the conditions additional conditions and the following Annexures

1. उपरोक्त क्र. नं. 1 से चर्चा किये गए रेखाचित्र (स्थान) अधिसूचना संख्या और अन्य विवरण दर्शाते हुए।
Drawing(s) showing site, constructional and other details) as stated in serial No. 5 above
2. अनुमति अधिकारी द्वारा हस्ताक्षरित इस अनुमति की शर्तों और अतिरिक्त शर्तों।
Conditions and Additional Conditions of this licence signed by the licensing authority
3. दूरी प्रथम DF-2 Distance Form DF-2

यह अनुमति तारीख 31 मार्च 2019 तक विधिवत रहेगी। This licence shall remain valid till 31st day of March 2019.

यह अनुमति अधिनियम या उसके अधीन विधिवत नियमों या अनुसूची V के अंतर्गत एक प्रति (निर्दिष्ट सेट-VI) के अधीन तैयार की गई है।
This licence is liable to be suspended or revoked for any violation of the Act or Rules framed there under or the conditions of this licence as set forth under Set VIII wherever applicable referred to in Part 4 of Schedule V or if the licensed premises are not found conforming to the description shown in the plans and Annexure attached hereto.

तारीख : The Date - 16/05/2014

संयुक्त मुख्य विस्फोटक नियंत्रक | Joint Chief Controller of Explosives
South Circle, Chennai

नवीनीकरण के पृष्ठांकन के लिए स्थान
Space for Endorsement of Renewal

नवीनीकरण की तारीख
Date of Renewal
26/03/2019

समाप्ति की तारीख
Date of Expiry
31/03/2023

अनुमति प्राप्त अधिकारी के हस्ताक्षर और मुद्रा
Signature of Licensing authority and stamp
Jt Chief Controller of Explosives South Circle, Chennai

माननीय चेतावनी : विस्फोटक की मात्रा हम से पाने या उनका दुरुपयोग विधि के अधीन गंभीर दंडित अपराध होगा।

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